



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/269/2024	PROF. GURU PRASAD KHATANIAR Versus THE STATE OF ASSAM AND 7 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY SC, EDU SC, G U FOR CAVEATOR
2	WA/343/2024 CAVT. NO.08332/024,	SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS	MR. A B T HAQUE	MR. A R BHUYAN (R-7 ,9 TO 22) SC, CO OP MR. D HUSSAIN(R-7 ,9 TO 22) MR. D HUSSAIN(R-7 ,9 TO 22) MR. R A MAZUMDER FOR CAVEATOR
3	WA/431/2024	EX TC NO 66191 RECRUIT GENERAL DUTY ARBIND KUMAR CHOURASIA Versus THE UNION OF INDIA AND ANR	MR. P SARMAH MR. S UPADHAY M SHARMA	DY.S.G.I.
4	I.A.(Civil)/2927/2024 in WA/8758/2024	RISADUL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED I AMIN MR. O ULLAH	SC, ELEM. EDU GA, ASSAM
	WITH WA/8758/2024 (Filing Number)	RISADUL AHMED Versus THE STATE OF ASSAM AND 3 ORS F	MR M H AHMED	
5	I.A.(Civil)/3097/2024 in WA/8998/2024	VARTAK LABOUR UNION Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
	WITH WA/8998/2024 (Filing Number)	VARTAK LABOUR UNION Versus THE UNION OF INDIA AND 6 ORS F	MR. R MAZUMDAR	
6	I.A.(Civil)/3146/2024 in WA/10007/2024	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	SC, AG (A AND E) SC, FINANCE SC, IWT
	WITH WA/10007/2024 (Filing Number)	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM AND 3 ORS B	MR. B CHAKRABORTY	

7	I.A.(Civil)/3231/2024 in WA/11315/2024	DIMPI BORAH Versus SURUJ GOGOI AND 4 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM MR. H KAKATI	MS. S KANUNGOE(R-1) MS. J CHETTRY (R-1) SC, SEC. EDU.
	WITH WA/11315/2024 (Filing Number)	DIMPI BORAH Versus SURUJ GOGOI AND 4 ORS B	MR. J C GOGOI	
8	I.A.(Civil)/3932/2024 in WA/13975/2024	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN MR S BORTHAKUR MR. P MAZUMDER MR N ALAM MR SAURADEEP DEY M. BORUAH R DEB	SC, K A A C
	WITH WA/13975/2024 (Filing Number)	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN	
9	I.A.(Civil)/65/2025 in WA/15727/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus CHIRANJIB BHATTACHARJEE	MR H K DAS MR N K SARMA	MR S MUKTAR
	WITH WA/15727/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus CHIRANJIB BHATTACHARJEE	MR H K DAS	
10	I.A.(Civil)/153/2025 in WA/15662/2024	BHARAT KALITA Versus THE STATE OF ASSAM AND3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS A MAJUMDER MR S PAUL	GA, ASSAM SC, GHC
	WITH WA/15662/2024 (Filing Number)	BHARAT KALITA Versus THE STATE OF ASSAM AND3 ORS	MR. A BHATTACHARYA	
11	I.A.(Civil)/679/2025 in WA/2051/2025	BOZLUL BASIT SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH WA/2051/2025 (Filing Number)	BOZLUL BASIT SARKAR Versus THE STATE OF ASSAM	MR KHAIRUL ISLAM	
12	I.A.(Civil)/693/2025 in WA/2177/2025	M/S MACROCOSM BUILDERS, Versus THE STATE OF ASSAM and ORS	MR. R MAZUMDAR MS T WAPANGLA	SC, FOREST
	WITH WA/2177/2025 (Filing Number)	M/S MACROCOSM BUILDERS, Versus THE STATE OF ASSAM,	RAJESH MAZUMDAR	
13	I.A.(Civil)/695/2025 in WA/1455/2025	FOOD CORPORATION OF INDIA Versus ARCHANA DAS	MR. P K ROYCHOUDHURY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE
	WITH WA/1455/2025 (Filing Number)	FOOD CORPORATION OF INDIA Versus ARCHANA DAS	MR SANJAY KUMAR CHAKRABORTY	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
14	WA/40/2025 FIXED	M/S RIVER VALLEY TEA COMPANY PRIVATE LTD AND ANR Versus THE TEA BOARD AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	

15	WA/78/2025	PHULATON GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/697/2025 in WA/78/2025	PHULATON GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
16	WP(C)/1389/2025	BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 2 ORS. Versus SMTI APARNA DAS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	
17	WP(C)/1392/2025	SABITA NATH AND 22 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	SC, SEC. EDU.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
18	C.Ex.App./1/2025	THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S S C JOHNSON PRODUCTS PRIVATE LIMITED	MR. S C KEYAL	
	WITH I.A.(Civil)/581/2025 in C.Ex.App./1/2025	THE COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S S C JOHNSON PRODUCTS PRIVATE LIMITED	SUBHASH CHANDRA KEYAL	
19	PIL/16/2025	TAREK AKTAR ANSARI Versus THE UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	PIL/39/2024 FIXED	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
	WITH PIL/72/2024	BARASHA THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	SC, P AND R.D. GA, ASSAM SC, APDCL DY.S.G.I.
22	WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI MR A CHALIHA, SC FINANCE SC. AGRICULTURE
	WITH I.A.(Civil)/1036/2024 in WA/112/2024	BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE
23	WA/232/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	MR. R MAZUMDAR, SC, SEC. EDU
24	WA/330/2024 FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI. NIZARA GOSWAMI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H J TAMULI MR D KALITA

25	WP(C)/2227/2024 FIXED	KIRTI GOEL Versus UCO BANK AND ANR	MR I S MAZUMDAR MS. A AZAD	SC UCO BANK MR. M SHARMA (r-1,2) MS. S YASMIN (r-1,2)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
26	WA/294/2024	SAMIRAN CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG MR. D GOGOI, SC, PHE DEPTT. SC, P H E SC, FINANCE DEPTT.
HEARING				
27	WP(C)/1891/2008	ALL ASSAM ENGLISH MEDIUM SCHOOLS' ASSOCIATION Versus THE STATE OF ASSAM AND ORS	MR. S S DEY MR. M NATH S CHOUDHURY MR. J SINHA M BORA MR. A M MAZUMDAR A ROY	MR.K N CHOUDHURY MR.H RAHMAN MR.T C CHUTIA MR.S SAIKIA SC. EDU. ADDL. AG, ASSAM MR.P SAIKIA MR.V M THOMAS SC. SEBA
28	WITH WP(C)/199/2016	BYAKTIGATA VIDYALAYA SAMANNAYRAKSHEE SAMITEE, GUWAHATI, ASSAM and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.M KATAKI	SC, ELEMENTARY EDUCATION SC, SECONDARY EDUCATION
29	WA/122/2024 B/O	GOBIN SARMAH Versus THE STATE OF ASSAM AND 3 ORS E	MR. A R BHUYAN MR N Z CHOUDHURY	MR. K BORUAH MS. P BORAH SC, SEC. EDU. FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/213/2025	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
2	WP(C)/430/2025	SALMAN HIND Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH	SC, WATER RESOURCE
3	WP(C)/1027/2025	DULEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
4	WP(C)/1028/2025 FIXED	BIJOY DEORI Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORAH MRS K M SAIKIA	SC, RMSA SC, SEC. EDU. SC, SSA
5	WP(C)/1060/2025 B/O	SMT LILA SINHA Versus THE STATE OF ASSAM AND ORS	MR B SINHA	GA, ASSAM
6	WP(C)/1079/2025	MANOJ KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J GOGOI MR. BIKASH JAIN MS. S DEB	SC, PWD SC, FINANCE
7	WP(C)/1096/2025 FIXED	M/S JITU ENTERPRISES AND SOUND SERVICE AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
8	WP(C)/1385/2025	PRADIP TALUKDAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	GA, ASSAM
9	WP(C)/1403/2025	M/S SHREE GANESH TOURS AND TRAVELS Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE
10	WP(C)/1406/2025	SMTI SMRITALINA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. L MOHAN MR. P GOGOI W.H. DEVI	SC, FOREST
11	WP(C)/1407/2025	MOBARAK ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION
12	WP(C)/1418/2025	ABDUL AHAD MUKTER Versus THE STATE OF ASSAM AND ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	SC, P AND R.D. GA, ASSAM

ADMISSION

13	WP(C)/890/2017 WITH LCR	THE WORKMAN - SMTI. ARCHANA DIHINGIA Versus THE MANAGEMENT OF M/S. UDALGURI TEA ESTATE and ANR.	MS. B CHOWDHURY (LEGAL AID COUNSEL) PETITIONER IN PERSON	MS. M HAZARIKA (R-1) MR. D NATH (ADDL. SR. GA, ASSAM,(R-2)) MS. S KHOUND (R-1)
14	WP(C)/2696/2020 FIXED	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
15	WITH WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
16	WP(C)/1562/2022	FEDERATION OF INDIAN WOMEN ENTREPRENEURS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS MR. B DEKA MR. B DEKA ASSTT.S.G.I.
17	WP(C)/6852/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. Versus CONSUMER GRIEVANCES REDRESSAL FORUM AND ANR.	MR. P N GOSWAMI MR. S P SHARMA	MR. M MORE (R2) MR. A BORPUZARI (R2)
18	WP(C)/7100/2022	HEM BAHADUR PRADHAN @ NEWAR AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B SINHA MR. S UPADHAY MS. A LALA MR. M SHARMA	GA, ASSAM
19	WP(C)/7584/2022 CAVT. NO.13552/022, WITH CAVT. 1355/2022, WITH CAVT. 235/2021	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
20	WP(C)/1237/2023	NORTH EAST AGRO CENTRE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
21	WP(C)/2140/2023 FIXED	M/S SD CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 5 ORS.	MR. A AHMED MS. D GOSWAMI	MR. S P CHOUDHURY DY.S.G.I.
22	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)
23	WP(C)/311/2024	SARAIGHAT TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM SC, PWD
24	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
25	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
26	WP(C)/877/2024	KUMUD CH. DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B DEKA MR. M P CHOUDHURY MS P BARUAH S AZIZ MS N T MANPOONG	GA, ASSAM SC, BTC SC, P W D
27	WP(C)/894/2024	ZIABUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
28	WP(C)/1825/2024 CAVT. NO.03012/024,	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR

29	WP(C)/3345/2024	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED BY THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	WITH I.A.(Civil)/2506/2024 in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
30	WITH WP(C)/5338/2024	RAJU ALI Versus OIL AND NATURAL GAS CORPORATION LIMITED REPRESENTED THE CHAIRMAN AND MANAGING DIRECTOR	MS M HAZARIKA MS. S NEWAR	
	WITH I.A.(Civil)/3936/2024 in WP(C)/5338/2024	THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS Versus RAJU ALI	MR. M K DAS	MS M HAZARIKA
31	WITH WP(C)/5382/2024	ROHIT PRASAD KAKOTI AND ANR Versus THE CHAIRMAN AND MANAGING DIRECTOR OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
32	WP(C)/3657/2024 B/O	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
33	WP(C)/5448/2024	M/S ALPA GANGA SERVICE Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. I CHOWDHURY SR ADV MR N KALITA MR S DAS MR. S A HUSSAIN MR D J HALOI MR T DAS R. CHAUHAN MR R DAS G BORO MS A CHOPHY	SC, I O C
34	WP(C)/5558/2024 FIXED	M/S I S TRADING CO Versus THE STATE OF ASSAM AND 4 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	MR. N J GOGOI SC, AGRI. DEPARTMENT SC. MARKETING BOARD, ASSAM
35	WP(C)/6828/2024 FIXED	ABDUL HAKIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE
36	WP(C)/11/2025 CAVT. NO.12402/024, WITH CAVT. 1240/2024	M/S GAROMARI ECONOMIC DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM MS. M DEVI (FOR CAVEATOR)
37	WP(C)/985/2025 FIXED	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, FISHERY SC, REVENUE
ORDERS				
38	Cont.Cas(C)/353/2021	JYOTISH CHOUDHURY Versus ANUJ BORGHAIN AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. B GOGOI (R-2) MR. D NATH(R-1) MR P NAYAK (R-2) MR A CHALIHA (R-2) O ASSUMI(R-1)
39	Cont.Cas(C)/745/2022	KHILIKANG MASHAHARY Versus ANURAG GOEL, IAS AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2)

40	Cont.Cas(C)/772/2022	BAKUL CHANDRA BRAHMA Versus AKASH DEEP, IAS AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (R-1,2) MR. B CHOUDHURY(R-1,2) MR. S BORA(R-1,2) MR P NAYAK(R-2) MS. S CHUTIA(R-2) MS P DAS(R-2)
41	Cont.Cas(C)/307/2023 FIXED	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
42	Cont.Cas(C)/255/2024	M/S S AND J BROTHERS ENTERPRISE Versus KAILASH KARTHIK N, I.A.S. AND 6 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	
43	Cont.Cas(C)/256/2024	MS BRP ENTERPRISE Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
44	Cont.Cas(C)/257/2024	SUBHAN ALI Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
45	Cont.Cas(C)/262/2024	BIPUL CHILA OJA Versus KAILASH KARTHIK N IAS AND ORS	MR. P HAZARIKA P. BORAH	
46	Cont.Cas(C)/325/2024	MOUSUMI SAHA Versus PRANJIT BORA AND ANR	MR H P GUWALA MR. A BORO MS N NEWME	
47	I.A.(Civil)/610/2025 WITH LCR in WP(C)/2613/2024	SRI DEBABRATA BOSE, Versus M/S MIDMARK INDIA ART LTD,	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	GA, ASSAM
	WITH WP(C)/2613/2024	M/S MIDMARK INDIA PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GARODIA MR D SARMA	GA, ASSAM MR. S DAS(R-4) MR K DAS(R-4) MR H GOGOI(R-4) MS. P KALITA(R-4)
48	I.A.(Civil)/618/2025 in WP(C)/5246/2023	RUNU HAZARIKA Versus THE STATE OF ASSAM AND ORS	Shahida Begum Choudhury	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MR R DHAR (R 2) MR S P DAS
	WITH WP(C)/5246/2023	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR R DHAR (R 2) MR S P DAS

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025

13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1353/2025	ABIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	SC, NRC DY.S.G.I. SC, ECI SC, F.T SR. GA, ASSAM
2	WP(C)/1354/2025	MD ABDUL BARRACK @ ABDUL BAREK Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
3	WP(C)/1355/2025	MD ROFIQUL ISLAM @ RAFIKUL ISLAM, Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MD. ANARUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1357/2025	SAMARTA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T SC, ECI
5	WP(C)/1358/2025	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S U AHMED MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/1359/2025	JYOTSNA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/1360/2025	RASHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MR L HUSSAIN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/1362/2025	MUSST SAJEDA KHATUN Versus THE UNION OF INDIA	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/1364/2025	MUSSTT. JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/1367/2025	WAHED ALI ALIAS OHED ALI Versus THE UNION OF INDIA	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1386/2025	FALATON NESSA Versus UNION OF INDIA AND 4 ORS.	MR BASAB DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1421/2025	RAHELA BIBI Versus THE UNION OF INDIA	A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
13	WP(C)/939/2022 FIXED, WITH LCR	FAJILA KHATUN @ FOZILA BIBI Versus THE UNION OF INDIA AND 7 ORS	MD J ALOM MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/3918/2023 FIXED, WITH LCR	MUSSTT MAFIDA KHATUN @ MAFIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, NRC SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/5128/2024 FIXED, WITH LCR	BASED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM MR. M I HUSSAIN (R-7) N. UDDIN (R-7) DY.S.G.I. R KHA (R-7) SC, ECI SC, F.T
16	WP(C)/6562/2024 FIXED, WITH LCR	IBRAHIM TALUKDAR @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM MR. J HANDIQUE SC Revenue Dept DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/7067/2024 FIXED, WITH LCR	KURANI BEGUM @ FAJILA Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/7072/2024 FIXED, WITH LCR	BAHATON @ BAHATON NESSA Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
19	WP(C)/7076/2024 FIXED, WITH LCR	BAHAR ALI @ ABDUL BAHAR Versus THE UNION OF INDIA AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
20	WP(C)/259/2025 FIXED	MOYNAL HOQUE @ MOYNAL SK Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

21	WP(C)/727/2025 FIXED, WITH LCR	BILATAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
22	WP(C)/729/2025 B/O	ABDUL MALEK @ MALEK UDDIN @ A. MALEK Versus THE UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
23	WP(C)/789/2025 FIXED, WITH LCR	GULBAHAR KHATUN @ GUL BAHADUR Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24	WP(C)/798/2025 FIXED, WITH LCR, WITH WP(C)/2468/2021 (D/O)	MUKTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A AHMED MD A RAHMAN MS. A KHATUN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	WP(C)/804/2025 FIXED, WITH LCR	BILAT ALI @ BILLAL ALI @ BILLAL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	WP(C)/806/2025 FIXED, WITH LCR	DUKHINI NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. M. KHATUN MS N AKTAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

27	Review.Pet./28/2021 FIXED, IN WP(C)/4079/2019 (D/O)	MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
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8)	MR. R J DAS	03-03-2025	To	13-03-2025
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10)	MR B D DAS	12-03-2025	To	21-03-2025
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13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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[For Wednesday,12th March 2025]

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./717/2025	ABDUL HASINUR ALIAS HASINUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED	PP, ASSAM
MOTION				
2	AB/558/2025	BASITH AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	AB/561/2025	RAKIB MONDOL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
5	Bail Appln./2567/2024 WITH CASE RECORD(SCANNED COPY), FIXED	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
6	Bail Appln./3956/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI RAJIB PEGU Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
7	Bail Appln./60/2025 FIXED	SRI SAPEAR MOMIN @ SP Versus THE STATE OF ASSAM AND ANR.	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/189/2025 in Bail Appln./60/2025	SRI SAPEAR MOMIN ALIAS SP Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
8	Bail Appln./369/2025 FIXED	SHAHIL AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
9	Bail Appln./423/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL ISLAM @ MOINUL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM

10	Bail Appln./531/2025 FIXED	BIBHAN AHMED Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
11	Bail Appln./621/2025 FIXED	AMIT KUMAR MUKHIYA AND ANR. Versus THE STATE OF ASSAM	MR P DAS MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
BAIL HEARING				
12	AB/2818/2024 FIXED	MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR S H MAHMUD MR. R ISLAM MR S ISLAM	PP, ASSAM
13	AB/2850/2024 FIXED	Haidar Ali Khan and ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
14	AB/2995/2024 FIXED	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
15	AB/108/2025 FIXED	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
16	AB/228/2025 FIXED	MATIAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	PP, ASSAM
17	AB/321/2025 FIXED	RAJESH BASFOR AND 7 ORS. Versus THE STATE OF ASSAM	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	PP, ASSAM
18	AB/354/2025 WITH OFFICE NOTE, FIXED	MOTIRAM BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. J GHOSH	MR. B CHOWDHURY (R2) PP, ASSAM
19	AB/362/2025 FIXED	AMJAD ALI SK Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
20	AB/393/2025 FIXED	MINESWAR HAZARIKA AND ANR Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
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7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
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[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/982/2025 FIXED	GIRIDHAR HAZARIKA Versus THE STATE OF ASSAM and ORS	DR. P K GOSWAMI MR A BARMAN	SC, FINANCE AND TAXATION SC, FINANCE MR. N. UPADHYAY, SC, IRRIGATION
2	WP(C)/1026/2025 FIXED	SHANKAR SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH R BHUYAN	GA, ASSAM
3	WP(C)/1064/2025 FIXED	NO. 010025655 CT/GD SHRAWAN KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR M A ISLAM MR J I MONDAL	MRS. A GAYAN (C.G.C.) DY.S.G.I.
4	WP(C)/1351/2025	ABHISEK DAS GUPTA AND 28 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	SC, WATER RESOURCE
5	WP(C)/1352/2025	AMAZ UDDIN LASKAR AND 33 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A Y CHOUDHURY I HASHMI MR. T A CHOUDHURY	GA, ASSAM
6	WP(C)/1363/2025	NAZRUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI S A ISLAM	SC, P AND R.D. SC, FINANCE DEPTT.
7	WP(C)/1370/2025	SMTI. BOBITA PEGU Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MS. M KHATUN	GA, ASSAM
8	WP(C)/1371/2025	MD NIZAMUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, REVENUE
9	WP(C)/1372/2025	SHRI NIRUPAM BORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTH	SC, AG (A AND E) SC, PWD
10	WP(C)/1377/2025	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE

11	WP(C)/1380/2025 B/O	AOICHARJYA JIBON BARUAH Versus THE STATE OF ASSAM	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
12	WP(C)/1382/2025 B/O	SAJAHAN SARKAR Versus THE STATE OF ASSAM	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
13	WP(C)/1383/2025	BINA BALA DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR I RAFIQUE MRS S A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
14	WP(C)/1391/2025	RAKESH DAS Versus THE STATE OF ASSAM	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM SC, EMPLOYMENT EXCHANGE
15	WP(C)/1395/2025	BHASKAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS. S DIHINGIA	SC, K A A C SC, P W D
16	WP(C)/1399/2025	SOPIA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
17	WP(C)/1402/2025	BISHNU PRASAD DEORI Versus OIL INDIA LIMITED AND 3 ORS.	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN ABU AKRAM	SC, OIL
18	WP(C)/1405/2025	SMT JULI BORAH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR. U S BORA MR M.J. BHARALI	GA, ASSAM SC, FINANCE SC, HEALTH
19	WP(C)/1408/2025	JAYNA HUSSAIN BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. SC, FINANCE DEPTT.
20	WP(C)/1412/2025	GO 002092W RAM MILAN Versus UNION OF INDIA	MRS. R BORAH MR. D BORAH	DY.S.G.I. SC, UPSC
21	WP(C)/1420/2025	SRI FIROJ CHUTIA Versus THE STATE OF ASSAM AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	GA, ASSAM SC, REVENUE
ORDER (STAY VACATING)				
22	I.A.(Civil)/3061/2024 FIXED in WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND ANR Versus ALOKE KUMAR GHOSHAL	MR. R P KAKOTI SR. ADV. SC, IIT	MR B GOGOI
	WITH WP(C)/5959/2022	ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
ORDER (IMPLEADMENT OF PARTY)				
23	I.A.(Civil)/691/2025 in WP(C)/456/2025	BIPUL RABHA Versus JATIN RABHA	DAMODAR DEKA	
	WITH WP(C)/456/2025	BIPUL RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR. R SHARMA MR. D DEKA MR. D DEKA	GA, ASSAM
ADMISSION				
24	WP(C)/2355/2017	DIPAK CHAKRABORTY Versus THE STATE OF ASSAM and 5 ORS.	MR.B K DAS MRS M ABDULLAH P MR.H GOGOI	GA, ASSAM SC, APSC MR.P N GOSWAMI

25	WP(C)/7687/2017	NIZAMUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.U K DEKA	GA, ASSAM
26	WP(C)/765/2018	UMA SANKAR CHOWHAN Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL	MR. S CHAUHAN MR. A R SHOME S K CHAUHAN MR. P MAZUMDER MR. S CHOUHAN	MR. N. DUBEY MD S ALI MR D. J. ADHIKARY SC, KARBI ANGLONG
27	WP(C)/890/2018	MAYANGLAMBAM RAHUL SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR. J RABHA	MR H GUPTA, CGC. R 1 to 4 ASSTT.S.G.I.
28	WP(C)/1598/2018	AKRAM HUSSAIN MAZARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A H M R CHOUDHURY	GA, ASSAM
	WITH			
29	WP(C)/1566/2018	SHAH ALOM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A H M R CHOUDHURY	GA, ASSAM
	WITH			
30	WP(C)/1582/2018	SANJIT KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM
	WITH			
31	WP(C)/1638/2018	ROFIQUL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A H M R CHOUDHURY	GA, ASSAM
32	WP(C)/4940/2022 FIXED	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
33	WP(C)/2299/2023	SMTI. PRANITA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM SC, AG SC, WATER RESOURCE
34	WP(C)/3735/2023	ASHIM CHAKRABORTY AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM MR. S S ROY, SC, TINSUKIA MUNICIPAL BOARD (r-4 to 8) MR P NAYAK, SC, FINANCE DEPTT. & URBAN DEVELOPMENT DEPTT.(r 1- 2) MRS. R B BORAH, Jr. GA, ASSAM
35	WP(C)/6242/2023	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG
36	WP(C)/2134/2024 FIXED	MINU THAKURIA Versus UNION OF INDIA AND 3 ORS.	MR. U J SAIKIA MR. N NATH	MRS. A GAYAN DY.S.G.I.
37	WP(C)/3696/2024 FIXED	ASSAM SECRETARIAT SERVICES ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, GAD SC, FINANCE
38	WP(C)/4650/2024 FIXED	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	GA, ASSAM
39	WP(C)/5966/2024 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR H BETALA MR. K KASHYAP MS. J SAIKIA	GA, ASSAM SC, REVENUE
40	WP(C)/7041/2024 B/O	AAYUSH TAUMAR Versus THE UNION OF INDIA AND 4 ORS.	SWATI. B. BARUAH (TG)	MR. B CHAKRAVARTY (C.G.) DY.S.G.I.

ORDERS

41	WP(C)/5351/2017 CAVT. NO. 911/17	MANAMOHAN RAJBANGSHI and 2 ORS. Versus THE STATE OF ASSAM and 61 ORS.	MR.B C DAS MRD N BHATTACHARYA	MR.R K DUTTA MR.U J SAIKIA MR.P N GOSWAMI M BORAH FOR CAVEATOR D SINGH SC, P H E
	WITH			
42	WP(C)/6311/2014	MUKUT KUMAR BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D C BORAH MR.K LAHKAR MS.B M LAHKAR	MR.B C DASR-4,5and6 MR.C BARUAH MR G CHOUDHURY (SC, APSC) MR.J I BORBHUIYA MRD N BHATTACHARYA(R- 4,5&6) SC, P H E
	WITH			
43	WP(C)/738/2018	MUKUT KR. BARMAN AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H BURAGOHAIN MISS. M BORAH MS S HAZARIKA	MR. N J KHATANIAAR (R5,R6) SC, P H E
44	Cont.Cas(C)/660/2023	KONIKA PAUL Versus JURI PHUKAN, IAS AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. D NATH (R-2)
45	MC/45/2024 IN WP(C)/3239/2014(D/O), B/O in WP(C)/3239/2014	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. P MAHANTA MS. P SAHARIA	MR. S P CHOUDHURY (FOR ALL THE RESPONDENTS) DY.S.G.I. DY.S.G.I.
46	Cont.Cas(C)/319/2024	RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY	MR. A H ALAMGIR	
47	Cont.Cas(C)/473/2024	RAHUL CHANDRA RAY Versus MANAS RANJAN AND 2 ORS.	MR. R SARMA J K ROY	MS. B SARMA (R-1)
48	I.A.(Civil)/446/2025 IN WP(C)/2681/2020 (D/O) in WP(C)/2681/2020	BIPUL CH SHARMA ALIAS BIPUL CHANDRA SHARMA Versus INDIAN OVERSEAS BANK AND ORS	MR GAGAN CHANDRA BORAH	SC, I O B
	WITH			
49	MC/5/2025	SRI BIPUL CH SHARMA ALIAS BIPUL CHANDRA SHARMA Versus INDIAN OVERSEAS BANK AND 5 ORS	MR. J P DAS MS S.DAS	SC, I O B
50	WP(C)/646/2025 FIXED	TARANI SEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	GA, ASSAM SC, AG MR S P DAS (STANDIN COUNSEL, DE AND CT.)
51	I.A.(Civil)/662/2025 IN WP(C)/2106/2023 (D/O) in WP(C)/2106/2023	THE STATE OF ASSAM AND ORS Versus DR TAPAN HAZARIKA	SC, HEALTH	MR. M NATH SC, AG MR. A BHATTACHARJEE D J CHAKMA

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./19/2025	XXXXXXX Versus XXXXXXX	MR. A DHAR MD F FARIDI	
2	Mat.App./20/2025	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR J DAS P BHOWMICK	GA, ASSAM
3	Crl.A./65/2025	LAKHI BORA Versus THE STATE OF ASSAM AND ANR G	MR. P JAIN MR V JAMMAR K GURUNG	PP, ASSAM
	WITH I.A.(Crl.)/155/2025 in Crl.A./65/2025	LAKHI BORA Versus THE STATE OF ASSAM AND ANR G	MR. P JAIN MR V JAMMAR K GURUNG	PP, ASSAM
4	Crl.A./82/2025	HARISH BRAHMA Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
	WITH I.A.(Crl.)/230/2025 in Crl.A./82/2025	HARISH BRAHMA Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	
ORDERS				
5	Crl.A./127/2019 WITH LCR 4 FILES. P.B -2.	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	MR A KALITA, AMICUS CURIAE(R-2) PP, ASSAM
6	CRL.A(J)/16/2022 4 Y O M 19 D :WITH LCR 5 FILES. P.B-2.	PABITRA MUSHAHARY Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
7	Crl.A./381/2023 WITH LCR 5 FILES. P.B-2.	RAJEN KHUDAL @ SARUBHAI Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

8	Crl.A./57/2024 WITH LCR 4 FILES. FIXED.	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	MS. S MEDHI (LEGAL AID COUNSEL FOR R-2) MR. U CHOUDHURY (LEGAL AID COUNSEL,R2) PP, ASSAM
	WITH I.A.(Crl.)/390/2024 in Crl.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	MR. U CHOUDHURY (LEGAL AID COUNSEL,R2) PP, ASSAM
9	Crl.A./159/2024 WITH LCR 5 FILES.	DEEPAK @ DIPU SRIVASTAVA Versus THE STATE OF ASSAM AND ANR.	MR. M RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/471/2024 in Crl.A./159/2024	DEEPAK @ DIPU SRIVASTAVA Versus THE STATE OF ASSAM AND ANR.	MR. M RAHMAN	PP, ASSAM
10	Crl.A./221/2024 WITH LCR 4 FILES.	JARINA BEWA Versus HABEZUDDIN AND 8 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
11	Crl.A./229/2024 WITH LCR 3 FILES.	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A SATTAR (R-2) S CHOUDHURY (R-2) G IMTIAZ (R-2) PP, ASSAM
	WITH I.A.(Crl.)/687/2024 in Crl.A./229/2024	BANJIT DAS Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
12	Crl.A./363/2024 WITH LCR 5 FILES.	BHAIJAN MORANG Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
13	I.A.(Crl.)/1263/2024 WITH LCR 6 FILES. in Crl.A./434/2024	BODIOT ZAMAN SK @ KALAM SEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
	WITH Crl.A./434/2024	SORHAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
	WITH I.A.(Crl.)/1256/2024 in Crl.A./434/2024	SORHAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM

WITH
[I.A.\(CrI.\)/1260/2024](#)
in CrI.A./434/2024

SOBUR ALI @ ABDUS SABUR SHEIKH
Versus
THE STATE OF ASSAM

MR. B D KONWAR SR. ADV. PP, ASSAM
MR. S H RAHMAN
MRS J M KONWAR
MS. B SOREN
MR J SINGH
H BAISHYA
MS M ZOMUANPUII
MS S JAIN
MS S JAIN

WITH
[I.A.\(CrI.\)/1261/2024](#)
in CrI.A./434/2024

ANOWAR HUSSAIN @ ANOWAR BEPARI
@ ANWAR HUSSAIN
Versus
THE STATE OF ASSAM

MR. B D KONWAR SR. ADV. PP, ASSAM
MR. S H RAHMAN
MRS J M KONWAR
MS. B SOREN
MR J SINGH
H BAISHYA
MS M ZOMUANPUII
MS S JAIN
MS S JAIN

14 [I.A.\(CrI.\)/167/2025](#)
WITH LCR 2 FILES.
in CrI.A.(J)/87/2024

MD SHAH ALOM ALIAS SHWAHALAM
Versus
THE STATE OF ASSAM AND ANR

PP, ASSAM

WITH
[CRL.A\(J\)/87/2024](#)

MD. SHAH ALAM
Versus
THE STATE OF ASSAM AND ANR

MS B R A SULTANA PP, ASSAM

15 [I.A.\(CrI.\)/224/2025](#)
in CrI.A.(J)/1446/2025

NARAHARI BARMAN
Versus
THE STATE OF ASSAM AND ANR

MR R ISLAM PP, ASSAM
FOR LEGAL AID

WITH
[CRL.A\(J\)/1446/2025](#)
(Filing Number)

NARAHARI BARMAN
Versus
THE STATE OF ASSAM AND ANR

ROFIQUL ISLAM

HEARING

16 [CrI.A./152/2023](#)
WITH LCR 7 FILES. P.B-2. B/O.

ARUN KURMI
Versus
STATE OF ASSAM AND ANR.

MR J I BARBHUIYA PP, ASSAM
MR. P BOIRAGI
MR. S J SARMAH

WITH
[I.A.\(CrI.\)/356/2023](#)
in CrI.A./152/2023

ARUN KURMI
Versus
STATE OF ASSAM AND ANR.

MR J I BARBHUIYA PP, ASSAM
MR. P BOIRAGI
MR. S J SARMAH

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5310/2018	DULAR CHAND RAM Versus THE UNION OF INDIA AND 5 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR H GUPTA (CGC, R1-R6) ASSTT.S.G.I.
2	WP(C)/7649/2019	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.
3	WP(C)/90/2020	DHIREN CHANDRA DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR B CHOUDHURY SC, P H E
4	WP(C)/3627/2020	PLABAN KUMAR BISWAS Versus UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. S S ROY ASSTT.S.G.I.
5	WP(C)/6327/2021	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
ORDERS				
6	Review.Pet./4/2024 IN WP(C) 2486/20 (D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
7	Review.Pet./89/2024 WITH WP(C) 1018/20 WP(C) 1349/20 (BOTH D/O), FIXED	THE STATE OF ASSAM AND ANR Versus NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
8	Review.Pet./60/2024 WITH	THE STATE OF ASSAM AND ANR Versus SHAHAB UDDIN AHMED	MR. R MAZUMDAR	
9	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY

WITH[El.Pet./1/2024](#)HAFIZ RASHID AHMED CHOUDHURY
Versus
KRIPANATH MALLAHMR K P PATHAK
MR. M DUTTA
MR. A M AHMED
MR. M K HUSSAIN
MR. M A CHOUDHURY
MS S SARMA HAZARIKA
MR. I U CHOWDHURYMR. D SAIKIA(R-1)
MR. S K TALUKDAR(R-1)
MRS P BARUA (R-2 AND 3)
MR P NAYAK(R-1)**WITH**[I.A.\(Civil\)/3222/2024](#)

in El.Pet./1/2024

KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR. D SAIKIA

MR. A CHOUDHURY

WITH[I.A.\(Civil\)/386/2025](#)

in El.Pet./1/2024

KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR. S K TALUKDAR

MR K P PATHAK
MR. M DUTTA
MR. A M AHMED
MR. M K HUSSAIN
MR. M A CHOUDHURY
MS S SARMA HAZARIKA
MR. I U CHOWDHURY**WITH**[I.A.\(Civil\)/460/2025](#)

in El.Pet./1/2024

ELECTION COMMISSION OF INDIA
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR M KALITA

MR K P PATHAK

WITH[I.A.\(Civil\)/461/2025](#)

in El.Pet./1/2024

ELECTION COMMISSION OF INDIA
Versus
HAFIZ RASHID AHMED CHOUDHURY

MR M KALITA

MR K P PATHAK

WITH10 [Review.Pet./183/2024](#)KRIPANATH MALLAH
Versus
HAFIZ RASHID AHMED CHOUDHURYMR. S K TALUKDAR
MR P NAYAK

MR. I U CHOWDHURY

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[For Wednesday,12th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
2	MC/87/2024 WITH WP(C)/1315/2021(D/O) in WP(C)/1315/2021	DWIPJYOTI PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
3	WP(C)/1121/2024	JINTUMONI PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, GAD
4	I.A.(Civil)/4026/2024 WITH WP(C)/1169/2011(D/O) in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR A N AHMED MS.B SARMA	GA, ASSAM SC, HEALTH
5	WP(C)/6132/2024	GITUMANI ADHIKARY Versus THE STATE OF ASSAM AND 12 ORS.	MR. P K ROYCHOUDHURY MD. A J ATIA MS A H ATIA	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
6	WP(C)/5461/2021	BHANITA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE
	WITH WP(C)/5328/2021	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD

8	WP(C)/6269/2022	RIJU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. R MAJUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, APDCL
	WITH			
9	WP(C)/6631/2022	LALITA TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR. U K NAIR MR. M P SARMA MR D KALITA	SC, APDCL
10	WP(C)/1993/2023	ABHIJIT CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, FINANCE SC, REVENUE
11	WP(C)/1733/2024	SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/3149/2024 FIXED	SUJIT PAUL AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY, SC ONGC
	WITH			
13	WP(C)/3148/2024	JUMI PHUKAN Versus OIL AND NATURAL GAS CORPORATION LTD.	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY, SC ONGC
	WITH			
14	WP(C)/3151/2024	DIBYAJYOTI THAKUR AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD	MR D TALUKDAR MR P CHOWDHURY	
15	WP(C)/4918/2024	PRSANTA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M D CHOWDHURY MR N BARUAH	SC, FOREST
16	WP(C)/5988/2024	KANDARPA KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
17	WP(C)/6341/2024	MD. ABDUL MAZID @ MD. A. MOZID Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
18	WP(C)/7044/2024	NURZAHAN BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM MR. T C CHUTIA MR S DUTTA MS. S DUTTA MR A CHALIHA SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	WP(C)/2003/2022	SANKARI BALA DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
20	WP(C)/2933/2022 FIXED	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
21	WP(C)/4833/2022	ABC 103 SURHAB ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. K KONWAR, ADDLL. AG
22	WP(C)/73/2023	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE
23	WP(C)/5958/2023	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM

24	WP(C)/7011/2023	JEKLIN NAHER Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM MR. M AHMED MD I H LASKAR
25	Arb.P./9/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
26	WITH Arb.P./8/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
27	WITH Arb.P./10/2024	M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY DY.S.G.I.
28	WP(C)/1107/2024	DILIP BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
29	WP(C)/2837/2024	FATEMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, AG
30	WP(C)/4446/2024 FIXED	AJIT DAS AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK	GA, ASSAM SC, FINANCE SC, PWD
HEARING				
31	WP(C)/5447/2017 FIXED	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./1029/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus UNION OF INDIA AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	DY.S.G.I.
MOTION (BA)				
2	Bail Appln./706/2025	SURAT JAMAL Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
3	Bail Appln./709/2025	KANCHU MONDAL Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
4	Bail Appln./710/2025	RAKIBUL HUSSAIN @ RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./711/2025	MD IMRAN HUSSAIN Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
MOTION				
6	Crl.Pet./295/2025	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	PP, ASSAM
7	AB/435/2025 FIXED	DULU AHMED Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM
8	AB/559/2025	JAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
9	AB/560/2025	MUSA SK @ MOSA ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM

ADMISSION

10	Crl.Pet./223/2022 WITH LCR 1 FILE(SCANNED COPY), B/O	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N GAUTAM	MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM
11	Crl.Pet./965/2024 B/O	MD. IYAD ALI @IYADUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MS. A AKHTAR	MR. M ISLAM (r-2,3) MR S K CHHETRY (r-2,3) PP, ASSAM
12	Crl.Pet./1210/2024 WITH LCR 3 FILES(SCANNED COPY), B/O	SAIFUDDIN AHMED @ MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
13	Crl.Pet./55/2025 FIXED	ROOP KRISHEN KHAR AND ANR Versus THE UNION OF INDIA	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. K K PARASAR (C.G.C) DY.S.G.I.
BAIL HEARING (BA)				
14	Bail Appln./3913/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PRASANTA SAIKIA Versus THE ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
15	Bail Appln./460/2025 WITH OFFICE NOTE, FIXED	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
16	Bail Appln./463/2025 WITH OFFICE NOTE, FIXED	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
17	Bail Appln./486/2025 FIXED	SURAJ KUMAR ROY Versus THE STATE OF ASSAM	A I AHMED MS B DEVI MR P SAH MR A I AHMED	PP, ASSAM
18	Bail Appln./505/2025 FIXED	SHARIFUL ISLAM @ SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	PP, ASSAM
19	Bail Appln./514/2025 FIXED	SRI BISHAJIT SAIKIA, Versus THE STATE OF ASSAM	MR. D BORAH MR. R DOWARAH	PP, ASSAM
BAIL HEARING				
20	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
21	AB/2733/2024 FIXED	UKIL ALI Versus THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
22	AB/3009/2024 FIXED	AMANDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
WITH				
23	AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM
24	AB/3281/2024 FIXED	SADULLA KHAN AND ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
25	AB/34/2025 FIXED	ANIL KR DEURI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
26	AB/133/2025 FIXED	SAJALL SINGH Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
27	AB/143/2025 FIXED	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM

28	AB/195/2025 FIXED	APESH ALI ALIAS AFESH ALI AND ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
	WITH			
29	AB/194/2025	KHAJA ALI ALIAS TOMSER ALI MONDAL, Versus THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
30	AB/211/2025 FIXED	MD NUR HUSSAIN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
31	AB/266/2025 FIXED	SRI DEEP JYOTI DAS, Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
32	AB/363/2025 FIXED	DETSUNG BASUMATARY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
33	AB/434/2025 FIXED	ATAHAR ALI @ ATAHAR HUSSIAN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
34	AB/437/2025 FIXED	JOY KUMAR BISWAS AND ANR Versus THE STATE OF ASSAM	MR S K SARKAR MS J BORUAH MS. S DAS MS R KALITA	PP, ASSAM
35	AB/450/2025 FIXED	ABU BAKKAR SIDDIQUE @ BAKKAR ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM

ORDERS

36	I.A.(CrI.)/799/2023 AB 2355/2019(D/O), FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM
37	CrI.A./344/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SUMAN BORO Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR A SHARMA (R2) MR N ISLAM (R2) M ISLAM (R2) PP, ASSAM
	WITH			
	I.A.(CrI.)/992/2024 in CrI.A./344/2024	SUMAN BORO Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
38	I.A.(CrI.)/43/2025 WITH LCR 5 FILES, OFFICE NOTE, B/O in CrI.A./17/2025	BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
	WITH			
	CrI.A./17/2025	BABUL DAS Versus THE STATE OF ASSAM AND ANR	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MR B C MUCHAHARY(R-2) J DAS (R-2) PP, ASSAM
39	I.A.(CrI.)/137/2025 WITH LCR 5 FILES(1 BUNDLE), OFFICE NOTE, FIXED in CrI.A./57/2025	GULNEHAR BEGUM AND ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY FARIDUL AMIN MR. V A CHOWDHURY M U BARBHUYAN	PP, ASSAM
	WITH			
	CrI.A./57/2025	ABDUR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY FARIDUL AMIN MR. V A CHOWDHURY M U BARBHUYAN	PP, ASSAM

40	I.A.(CrI.)/195/2025 WITH OFFICE NOTE, FIXED in I.A.(CrI.)/665/2024 WITH I.A.(CrI.)/665/2024	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
41	I.A.(CrI.)/225/2025 CRL.PET. 1525/2024(D/O) in CrI.Pet./1525/2024	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR MEGHRAJ UPADHAYA Versus THE STATE OF ASSAM	PETITIONER IN PERSON C V INTONG	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM PP, ASSAM
42	I.A.(CrI.)/226/2025 CRL.PET. 1520/2024(D/O) in CrI.Pet./1520/2024	MEGHRAJ UPADHAYA Versus THE STATE OF ASSAM	C V INTONG	PP, ASSAM
HEARING				
43	CrI.Rev.P./177/2011 WITH LCR 4 FILES, FIXED	SMTI KHIROJYOTI DEHINGIA BARUAH Versus THE STATE OF ASSAM	MR.B BURAGOHAJ MR.PARAG J SAIKIA	PP, ASSAM
44	CrI.Rev.P./462/2013 WITH LCR 5 FILES, FIXED	SURENDRA DAS Versus THE STATE OF ASSAM	MRM H AHMED MR.H A AHMED MR.Z RAHMAN	PP, ASSAM
45	CrI.Pet./517/2016 WITH LCR 2 FILES, FIXED	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA MR. K P PATHAK(P-1,3) MR BHARGAV DAS (P-1,3) MR. C PAUL(P-1,3)	MR. T DEURI MS. A DAS MS. L WANGSA
46	CrI.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
47	CrI.Pet./301/2024 FIXED	RAJ BORA @ RAJ NARAYAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	MR. SADHAN KALITA (R-2) MR. P DAS (R-2) MR. GUNJAN DAS (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/142/2025	MANAB DEKA Versus SMTI POMI BARUAH AND 3 ORS	MR. A BHATTACHARYYA MR P S RAJA	
2	Cont.Cas(C)/143/2025	MOHIDUL ISLAM Versus JAGADISH PRASAD BRAHMA, AES	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	
3	Cont.Cas(C)/145/2025	DINESH KALITA Versus MS MAMATA HOJAI	MR S SARMA MS B DEVI MR G GOSWAMI	
4	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	DY.S.G.I.
5	WP(C)/1200/2025 FIXED	SMTI PRATIMA CHETIA Versus THE STATE OF ASSAM AND 9 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MR G G GOGOI	SC, HIGHER EDU SC, FINANCE
6	WP(C)/1361/2025	SK MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
7	WP(C)/1366/2025	BENIAMIN NURULLAH Versus THE CHAIRMAN (REGIONAL ADVISORY BOARD, GUWAHATI REGION), KENDRIYA VIDYALAYA SANGTHAN AND 3 ORS.	MR F Z MAZUMDER	SC, KVS
8	WP(C)/1375/2025	DR JINTU SARMA Versus THE STATE OF ASSAM AND ANR	MR. M J BARUAH MR. A. ALI	SC, HIGHER EDU SC, G U
9	WP(C)/1393/2025	CHAYANIKA BORA BORMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MS J RAJKUMARI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
10	WP(C)/1394/2025	SUBRATA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR H R CHOUDHURY K MAINUDDIN	SC, SEC. EDU. SC, FINANCE DEPTT.
11	WP(C)/1396/2025	RAHAMAT ALI SHEIKH Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K MISRA MR. S RANA	SC, ELEM. EDU SC, FINANCE

12	WP(C)/1397/2025	TAHURA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR K MAINUDDIN	SC, SEC. EDU. SC, FINANCE DEPTT.
13	WP(C)/1398/2025	SULTANA BEGUM AND ANR Versus STATE OF ASSAM AND 4 ORS.	MR. N ISLAM MR. T K DEY	SC, ELEM. EDU
14	WP(C)/1400/2025	HENILA MARAK Versus THE STATE OF ASSAM AND 7 ORS	MR F HAQUE MR A ISLAM	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/1410/2025	JANGDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, BTC
16	WP(C)/1413/2025	SASANKA BUJAR BARUAH Versus THE STATE OF ASSAM and ORS	MR S KHOUND MR H K NATH MR. K KAKOTI A J KASHYAP	SC, HIGHER EDU
17	WP(C)/1417/2025	BANTI CHUTIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, HIGHER EDU SC, FINANCE DEPTT.
18	WP(C)/1419/2025	SRI CHITTARANJAN BURAGAOHIN, Versus THE STATE OF ASSAM, AND ORS	MR. M K CHOUDHURY MR N SARMA MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
19	I.A.(Civil)/3873/2024 FIXED in WP(C)/5772/2023	SHALEMA BEGUM Versus MD. SAHIDUL ISLAM AND 7 ORS	MR. A R BHUYAN(R-8) MR F U BARBHUIYA MR F U BARBHUIYA MR. S H ZAMAN(R-8) MR N Z CHOUDHURY(R-8)	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
ADMISSION				
20	WP(C)/1573/2023 PART-HEARD, FIXED	LOVELY DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM
21	WP(C)/829/2018 FIXED	PRADIP CHANDRA KALITA and 14 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR. P J SAIKIA MS. R GOGOI	SC, ELEMENTARY EDUCATION MR. R MAZUMDAR SC, FINANCE
22	WP(C)/3877/2018 FIXED	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
23	WP(C)/1801/2022 FIXED	BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S RANA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/539/2023 FIXED	DWIPENDRA NATH SARMA AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR R SINGHA MISS. M BORAH MS S PATOWARY	SC, ELEM. EDU SC, AG MR S M T CHISTIE SC, SEC. EDU.
25	WP(C)/1902/2023 FIXED	SARIT DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT
26	WP(C)/2586/2023	MUKUTA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. P BORDOLOI	GA, ASSAM MR. S R BORUAH , (R- 3 & 4) SC, SEC. EDU. SC, REVENUE SC, FINANCE

27	WP(C)/2697/2023 B/O	NARENDRA NATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU SC, AG MR. S BORA, (R-5) SC, FINANCE DEPTT. (R 10, 11) SC, SEBA
28	WP(C)/4007/2023 FIXED	RAJU LANGTHASA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
29	WP(C)/7141/2023 FIXED	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
30	WP(C)/156/2024 FIXED	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
WITH				
31	WP(C)/98/2024	DEBA CHARAN DAS Versus THE ADDITIONAL CHIEF SECRETARY TO TH GOVT OF ASSAM AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
32	WP(C)/416/2024	DAYANANDA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
33	WP(C)/2654/2024	MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.
34	WP(C)/3787/2024 FIXED	GIAS UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE DEPTT.
35	WP(C)/4826/2024	TAGAR SAIKIA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
36	WP(C)/560/2025 FIXED	DR. UPAKUL SARMAH Versus THE INDIAN INSTITUTE OF TECHNOLOGY (IIT) GUWAHATI AND 2 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED	SC, IITG
37	WP(C)/623/2025 FIXED	SHAHINUR ALOM SARKAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	GA, ASSAM MR S M ABDULLAH P (R5) MS F HUSSAIN (R5) SC, SEC. EDU. J S AHMED (R5)

BAIL HEARING (BA)

38	Bail Appln./522/2025 WITH OFFICE NOTE, FIXED	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
<u>ORDERS</u>				
39	Cont.Cas(C)/575/2024 FIXED	SMTI BARNALI SARMAH Versus SMTI MAMATA HOJAI AND ANR	MR. S HAZARIKA	MR. D SAIKIA (R-1) MR S NEOGI(R-1) MR S M T CHISTIE(R-1)
40	I.A.(Civil)/1000/2024 in Review.Pet./2974/2024	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HIGHER EDU MR. D P CHALIHA (r-11) SC, T U K U AHMED(R-10) MS P SARMA(R-10) MR. U P CHALIHA (r-11) MS M ROY (r-11) DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C

WITH
[Review.Pet./2974/2024](#)
(Filing Number)

DR. DIPANJALI SAIKIA AND ANR
Versus
THE STATE OF ASSAM AND 11 ORS A

MR. B PURKAYASTHA

41 **WITH**
[WP\(C\)/4058/2022](#)

DR. MANJUSHA DASGUPTA
Versus
THE STATE OF ASSAM AND 9 ORS.

MR. B PURKAYASTHA
MR. B ZAMAN

SC, HIGHER EDU
MR. J I BORBHUIYA (R-10)
MR. P P DUTTA
MR B CHANDA (r-9)
MR. A BORUA
MS P SARMA
MS. P P DAS (R-10)
MR A HOSSAIN(R-10)
SC, ASSAM UNIVERSITY
SC, U G C
SC, G U

42 [WP\(C\)/4422/2024](#)

USHA RANI DUTTA KONWAR
Versus
THE STATE OF ASSAM AND 6 ORS

MR. C BORUAH
MR. R BORO
MR A BORUAH
MS. L GOGOI

SC, ELEM. EDU

43 [I.A.\(Civil\)/713/2025](#)
in [WP\(C\)/3782/2022](#)

HAM AK RURAL DEVELOPMENT
FOUNDATION
Versus
THE BAR COUNCIL OF INDIA

MS. P SAHARIA
C SARMA

SC, HIGHER EDU
SC, G U
SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/69/2025 in WP(C)/4998/2023	HASNARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) SC, FINANCE
	WITH WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
	WITH I.A.(Civil)/3342/2023 in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/523/2025 in Cont.Cas(C)/404/2017	JERINA AHMED Versus SANJIB KUMAR BHUYAN	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
	WITH Cont.Cas(C)/404/2017	JERINA AHMED Versus SANJIB KUMAR BHUYAN AND ANR.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR B KAUSHIK (R-2) MS. N BORDOLOI (r-2) MR.D SAIKIA(Sr.Adv.) MR.A DEKA
3	I.A.(Civil)/598/2025 in Cont.Cas(C)/254/2023	SAMUDRA HALOI Versus NARAYAN KOWAR	SHYAMAL KUMAR GOSWAMI	
	WITH Cont.Cas(C)/254/2023	SAMUDRA HALOI AND 2 ORS Versus NARAYAN KOWAR AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D SAIKIA (R-1) MR S M T CHISTIE(R-1) MR B KAUSHIK(R-1)

ORDERS

4	WP(C)/4910/2018	BISHNU PADA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY MRS. S ISLAM	SC, HIGHER EDU MR. H ALI (R-7) MR. R. THAKURIA (R-3,4 &5) MR. L. P. SHARMA (R-3,4 &5)
5	Cont.Cas(C)/233/2019 FIXED	PRANAB KR. SANDILYA AND ANR. Versus PREETAM SAIKIA, IAS	MR. A DEKA	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE MR. P BORAH MS. N M SARMA
6	WP(C)/5776/2019 FIXED	TIRTHA KR. DEORI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SHARIF MR. S ZAMAN MR. M ALAM	SC, ELEM. EDU MR. T J MAHANTA MR. A BORUA MR D MAHANTA SC, SSA
7	WP(C)/9035/2019	KANDARPA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SAIKIA	GA, ASSAM SC, SEC.EDU
8	WP(C)/9238/2019	PABITRA BAGLARY AND 4 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR S K NATH MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU GA, ASSAM SC, K A A C
9	Cont.Cas(C)/362/2020 FIXED	HABIBAR RAHMAN Versus PRITAM SAIKIA AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	MR. D SAIKIA MS. P CHAKRABORTY MS N M SARMA
10	Cont.Cas(C)/366/2020 FIXED	MOINUL HOQUE AND ANR. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1) MR. N J KHATANIAR(R-11) MR B KAUSHIK (R-11)
WITH				
11	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR (R-11) MR B KAUSHIK (R-11) MS. N BORDOLOI SC, F.DEPTT.
12	Cont.Cas(C)/400/2020 FIXED	SANAT KR. SARMA Versus PREETOM SAIKIA AND ANR.	MR. MD S HOQUE MR. M DEKA	MR S M T CHISTIE MR S M T CHISTIE MS. N PHUKAN SC, SEC. EDU.
13	Cont.Cas(C)/434/2020 FIXED	SADHAN CHANDRA BANIA AND 2 ORS. Versus PREETOM SAIKIA, IAS AND ANR.	MS. S BORA MS. N CHAKRABORTY	MR. D SAIKIA MR S NEOGI MR S M T CHISTIE MS. P CHAKRABORTY MR. N J KHATANIAR MS N M SARMA
14	WP(C)/681/2020	DAYAWATI DUTTA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, ELEM. EDU SC, FINANCE
15	WP(C)/2364/2020	TARUN CH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA	SC, SEC. EDU.
16	WP(C)/3351/2020	RINA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS R P BARUAH	SC, SEC. EDU.
17	Cont.Cas(C)/3/2021 FIXED	SMTI. SRADHANJALI CHUTIA Versus PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. I ALAM (R-5) MR. T SK (R-5)
18	Cont.Cas(C)/125/2021 FIXED	ASHAD ULLAH Versus PREETAM SAIKIA AND ANR	MR. A DEKA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. N J KHATANIAR MR. K K DUTTA MR. A PHUKAN (r-2)

19	Cont.Cas(C)/149/2021 FIXED	BONTI HAZARIKA Versus PREETOM SAIKIA AND ORS	MR. J LASKAR MR R DAS	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. R MAZUMDAR MS. N PHUKAN
20	Cont.Cas(C)/177/2021 FIXED	AKLIMA BEGUM Versus PREETAM SAIKIA, IAS AND 3 ORS	MR. A DEKA	MR. D SAIKIA (R-2,4) MR S NEOGI (R-2) MR S M T CHISTIE (R-3,4,) MS. N PHUKAN (R-2) MS. N BORDOLOI (R-4)
21	Cont.Cas(C)/482/2021 FIXED	SALEHA BEGUM Versus PREETOM SAIKIA, IAS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. R MAZUMDAR MS. N PHUKAN SC, SEC. EDU.
22	I.A.(Civil)/779/2022 IN WP(C) 2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
23	Cont.Cas(C)/668/2024 FIXED	PARESH CH DEKA Versus TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI	MR B KAUSHIK
24	I.A.(Civil)/1742/2024 in WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA
	WITH WP(C)/8194/2022	MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B SHARMA MR. N J GOGOI M.A. BEGUM	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
25	I.A.(Civil)/3570/2024 in WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. M SARMA	SC, AAU
	WITH WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
26	I.A.(Civil)/500/2025 IN WP(C)/3998/2023(D/O) in WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. N BARUAH MRS S SAIKIA	MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
	WITH WP(C)/4669/2024	DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS	MR. N BARUAH MR. R J DAS MRS S SAIKIA	MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025

12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/9/2025	SANJAY KR. SHAH AND ANR Versus SMTI. JAHANARA BEGUM @ SABANA BEGUM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	
2	CRP/32/2025	BIJIT GONDHIA @ BIJIT GANDHIA AND ANR Versus NRIPEN SAIKIA AND ANR	MR. M DUTTA MR K M BORA	
3	CRP(IO)/84/2025	SMTI. MRIDULA BARUAH Versus PAWAN KR AGARWALLA	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
4	CRP(IO)/85/2025	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM, Versus THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS OF ASSAM,	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
5	CRP(IO)/86/2025	MOYEZ UDDIN LASKAR AND 2 ORS Versus MD. ATAUR RAHMAN AND 4 ORS	MR. K K DEY MR V K BAROOAH	
6	CRP(IO)/87/2025	RAHUL SHAH Versus SMT ANU KUMARI SINGH	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA MRS N A CHANDAK	
ADMISSION				
7	WP(C)/3817/2023 FIXED	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL	SR. GA, ASSAM SC, GHC
8	CRP/50/2024 CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAILENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
9	Tr.P.(C)/68/2024	DALIMI DEVI Versus GIRIDHAR SARMA	MR F A LASKAR	MR B HAQUE S HOQUE

10	FAO/86/2024 CAVT. NO.11762/024, WITH LCR	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
	WITH I.A.(Civil)/3650/2024 in FAO/86/2024	SUDHA DUGAR Versus CHIRANJEEB SARMA ROY	MR. A SATTAR MR R K MOUR	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA FOR CAVEATOR
11	CRP(IO)/86/2024	BOBA PAHAN ALIAS SUKURU PAHAN Versus PANCH PAHAN	MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR A A DEWAN MS S RAJBONGSHI MR M K DAS MR H A RASHID
12	CRP(IO)/204/2024	ABDUL MOTIN ANCHARY Versus MUSSTT FOZILA KHATUN	MR A A DEWAN MR H A RASHID A M RAHMAN	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA
13	MFA/3/2025	THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR. H	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/353/2025 in MFA/3/2025	THE ORIENTAL INSURANCE CO. LTD. Versus MANOWARA BEGUM AND ANR. H	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL
14	MFA/8/2025	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY	MR Y KOTHARI
	WITH I.A.(Civil)/619/2025 in MFA/8/2025	ORIENTAL INSURANCE CO LTD Versus CHAHEN BORO AND ANR B	MS. M CHOUDHURY	MR. D K KOTHARI MD S HOQUE (R-1) MR. M DEKA (R-1) MR Y KOTHARI MR. N KOTHARI
15	MFA/10/2025	DEEPAK SAIKIA AND ANR Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	DY.S.G.I.
16	MACApp./15/2025 FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus SABITRI KONWAR AND 3 ORS	MR. P J BARMAN MS P PHUKAN	
	WITH I.A.(Civil)/409/2025 in MACApp./15/2025	THE NATIONAL INSURANCE COMPANY LTD Versus SABITRI KONWAR AND 3 ORS	MR PRANABJYOTI BARMAN	
17	MACApp./82/2025	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus MADHUMITA CHAUDHURY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/712/2025 in MACApp./82/2025	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus MADHUMITA CHAUDHURY AND ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./83/2025	SARMILA RABHA Versus NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	
19	MACApp./84/2025	MAINU CHETRY Versus MITHUN CHETRY	MR. R GOSWAMI DEEPSHIKHA KALITA	
20	MACApp./85/2025	SATYABATRI RABHA Versus NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	

ORDERS

21	RSA/220/2010 WITH LCR	MADHAB SINGH and 9 ORS Versus BHUPEN SINGHA and 3 ORS	MR.R ISLAM MR.B SINHA	MR.A ROSHID MR.A MOBARAQUE
22	RSA/249/2010 CAVT. NO. 1230/2009 WITH LCR	CENTRAL BANK OF INDIA Versus M/S PODDAR AUTOMOBILES and AGENCY and 5 ORS	MR.A C SARMA MR. M K BORAH MR.B HALDAR	DR.G LAL MISS BORA MRU SARMA MS.J BEGUM FOR CAVEATOR
23	MACApp./126/2014 WITH LCR, B/O	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
24	WITH MACApp./127/2014 WITH LCR	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
25	WITH MACApp./128/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
26	RSA/50/2016 WITH LCR	DHRUBA KR DEY MAZUMDAR @ DHURBA MAZUMDAR and ANR Versus DHIRENDRA BARMAN and 6 ORS	MR.B BANERJEE MS.C MOZUMDAR MS.M DEB MR.J LASKAR MR.A DEY MR. A MOBARAQUE	GA, ASSAM MR. N ALAM(R-1) MR.S U AHMED(R-1)
27	RSA/188/2023	DHULIBAR DAS Versus MILAN CH. NATH	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. S SAHU
28	RSA/199/2023	ABDUR RAHMAN Versus ABDUL HAMID	MR S M ABDULLAH P MS F HUSSAIN MR. U B SARMA MR. S RAHMAN MD R ISLAM MD IMRAN	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN

29	RSA/206/2023 WITH I.A.(Civil)/3408/2023 in RSA/206/2023	ON THE DEATH OF HUSSAIN ALI HIS LEGAL HEIRS JAFAR ALI AND ORS. Versus ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A T SARKAR (R-1,2) MR S HUSSAIN (R-1,2)
30	MACApp./264/2023 WITH LCR, B/O	ON THE DEATH OF HUSSAIN ALI HIS LEGAL HEIRS JAFAR ALI AND ORS. Versus ABDUL RASHID AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MS R D MAZUMDAR chitralekha Mozumdar
31	I.A.(Civil)/10/2024 in Mat.App./15793/2023 WITH Mat.App./15793/2023 (Filing Number)	SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD XXXXXXX Versus XXXXXXX	MR N C KALITA MS D N RABHA S I AKAND MS. P CHOUDHURY	
32	RSA/16/2024 WITH LCR, FIXED WITH I.A.(Civil)/277/2024 in RSA/16/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI @ PUSU ALI @ PAPU ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER M. BORUAH R DEB
33	RSA/29/2024	MUSSTT. MOJIDA BEGUM AND 2 ORS Versus MD. IBRAHIM ALI	MR. B U LASKAR MR. T U LASKAR MD A ISLAM	MR. A ALAM (r-1 to 7) MR. M ALAM (r-1 to 7)
34	CRP(IO)/54/2024 CAVT. NO.01572/024, WITH CRP(IO)/60/2024	CHANDRA DEO CHOUHAN @ SAN DEO CHOUDHAN AND ANR Versus RAM CHANDRA CHOUHAN AND 6 ORS NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR G J SAIKIA MR. K R BOROOAH MR S DAS MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
35	CRP(IO)/129/2024 FIXED	DEE AND A SOLUTION PVT. LTD., Versus SABIR AZIM SHAH AND 11 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI MS. S DEB FOR CAVEATOR
36	I.A.(Civil)/2086/2024 in Mat.App./7358/2024 WITH Mat.App./7358/2024 (Filing Number)	SUNANDA RAM CHOUDHURY Versus HEMEN PRASAD DUTTA XXXXXXX Versus XXXXXXX	MR F A LASKAR S HOQUE MR F A LASKAR	MR. A SARMA MS. R VERMA
37	I.A.(Civil)/2827/2024 B/O in CRP/14/2022 WITH CRP/14/2022	XXXXXXX Versus XXXXXXX	MRS A SAIKIA MS. U SAUD	MR. S B PRASAD
38	I.A.(Civil)/2827/2024 B/O in CRP/14/2022 WITH CRP/14/2022	TAREK AKHTAR ANSARI AND ANR Versus ON THE DEATH OF LATE MD. SAUKAT ALI, HIS LEGAL HEIRS AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA	MS. D DEVI
		TAREK AKHTAR ANSARI AND ANR Versus MD. SAUKAT ALI AND ANR	MR G N SAHEWALLA MR G N SAHEWALLA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	MR. D MOZUMDER MR. P BORAH (r-2) MS D DEVI

	WITH I.A.(Civil)/3748/2022 in CRP/14/2022	TAREK AKHTAR ANSARI AND ANR Versus MD. SAUKAT ALI AND ANR	MR. L R MAZUMDER	MR. P BORAH MR C GOGOI
39	CRP/12/2025 (AT 2:00 PM), FIXED	MD SAFIQR RAHMAN BARBHUIYA Versus PUSHPATI RANI DEY AND 4 ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	MR. S K GHOSH (R1-R3) MS F AHMED (R1-R3)
40	CRP(IO)/37/2025 FIXED	MD. AMJAD ALI Versus MD. NUR ISLAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	
41	CRP(IO)/43/2025 FIXED	SRI GOBINDA PODDAR Versus HIREN MANDAL	MR. P DEKA MR R HOQUE MS D DEVI	
	WITH I.A.(Civil)/350/2025 in CRP(IO)/43/2025	SRI GOBINDA PODDAR Versus HIREN MANDAL AND ORS	MR. P DEKA MR R HOQUE MS D DEVI	
42	I.A.(Civil)/371/2025 WITH LCR in Mat.App./45/2024	XXXXXXX Versus XXXXXXX	MR TARUN GOGOI	
	WITH Mat.App./45/2024	XXXXXXX Versus XXXXXXX	MR. N DEKA MR. M GOGOI MR. S BANIKYA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
43	I.A.(Civil)/714/2025 in MACApp./15302/2024	ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARDWAJ	MR S DUTTA MS. M CHOUDHURY S K BEGUM	
	WITH MACApp./15302/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARDWAJ	MS. M CHOUDHURY	
	WITH I.A.(Civil)/15304/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARDWAJ	MS. M CHOUDHURY	
44	I.A.(Civil)/716/2025 in MACApp./15178/2024	ORIENTAL INSURANCE CO. LTD. Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARADWAJ AND 4 ORS	MR S DUTTA MS. M CHOUDHURY S K BEGUM	
	WITH MACApp./15178/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARADWAJ AND 4 ORS	MS. M CHOUDHURY	
	WITH I.A.(Civil)/15180/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus SAMPOORNA BHARDWAJ @ CHAMPURNA BHARADWAJ AND 4 ORS	MS. M CHOUDHURY	
45	I.A.(Civil)/717/2025 in MACApp./2058/2025	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus RUPA DIHINGIA	P GOSWAMI	
	WITH MACApp./2058/2025 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus RUPA DIHINGIA	POOJA GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./492/2025 FIXED	LUNGTHUIPOU LONGMEI Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN MR. A RAHMAN MS M MALIK	SPL PP, FOREST DEPT., ASSAM PP, ASSAM
2	Bail Appln./704/2025	SONU MISHRA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
3	Bail Appln./707/2025	AMIR HAMJA @ MD AMIR HAMSHA Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./3650/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MUSTAFA NUR ALOM Versus THE STATE OF ASSAM	MR. S M MOLLAH MR K HUSSAIN	PP, ASSAM
5	Bail Appln./3882/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKRAM PAUL @ BIPOB PAUL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
6	Bail Appln./125/2025 FIXED	MINNAS ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
7	Bail Appln./333/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SOFINA BEGUM Versus THE STATE OF ASSAM	MR F Z MAZUMDER H G DAISY MR N ZAMAN MR. H RAHMAN	PP, ASSAM
8	Bail Appln./384/2025 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
9	Bail Appln./465/2025 WITH OFFICE NOTE, FIXED	JAMIR ALI @ JOMIR Versus THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
10	Bail Appln./485/2025 WITH OFFICE NOTE, FIXED	MANISH KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
11	Bail Appln./530/2025 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM

12	Bail Appln./572/2025 FIXED	SRI PALASH KONCH Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
13	Bail Appln./634/2025 FIXED	SRI SAMBHU BORAH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	PP, ASSAM
14	Bail Appln./642/2025 FIXED	RUPCHAND ALI Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM

BAIL HEARING

15	AB/1661/2024 FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
16	AB/1688/2024 AB 1919/2024(D/O), FIXED	SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
17	AB/307/2025 FIXED	SRI ALIM UDDIN Versus THE STATE OF ASSAM	MR N PATIRI MS B LASKAR	PP, ASSAM
18	AB/452/2025 FIXED	ASHOK GHOSH ALIAS ASHOK GHOSH DASTIDAR Versus THE STATE OF ASSAM	MR. S BHATTACHARJEE MR B PUSHILAL MR SARFRAZ NAWAZ MD A RAHMAN	PP, ASSAM
19	AB/505/2025 FIXED	MD JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

20	RSA/236/2024 CAVT. NO.10302/024, PART-HEARD, WITH LCR, FIXED	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR
	WITH I.A.(Civil)/3955/2024 in RSA/236/2024	NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./615/2024	HABIBUR RAHMAN AND ANR Versus JAYANTI HANDIQUE	MR. A SATTAR G IMTIAZ	
	WITH I.A.(Civil)/3690/2024 in MACApp./615/2024	HABIBUR RAHMAN AND ANR Versus JAYANTI HANDIQUE	MR. A SATTAR G IMTIAZ	
ORDERS				
2	MACApp./366/2016 WITH LCR(SCANNED COPY)	SWAPNALI BORAH and 2 ORS. Versus THE MANAGER	MR.R K DUTTA MR.U J SAIKIA MR D MONDAL (A-1) H SAIKIA (A-1)	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA
	WITH I.A.(Civil)/2085/2016 in MACApp./366/2016	SWAPNALI BORAH and 2 ORS. Versus DIGANTA DOWARAH and 2 ORS.	MR.R K DUTTA MR.U J SAIKIA	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA
3	MACApp./37/2018 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus RIPUNJOY LEKHARU	MR. K K BHATRA MR. A KALITA MR. R K BHATRA MR. M MORE MS. S DAS	
	WITH I.A.(Civil)/189/2018 in MACApp./37/2018	NATIONAL INSURANCE CO. LTD. Versus RIPUNJOY LEKHARU	MR. K K BHATRA MR. R K BHATRA MR. M MORE MS. S DAS MR. A KALITA	
4	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3,4) MR. A K BHUYAN MS. R B BORA (r-3,4) MR. S BORA (r-3,4) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM

5	Cont.Cas(C)/343/2019	BINA MONI DEVI Versus RAJ CHAKRABORTY AND 5 ORS.	MR. A SARMA MR. K KALITA	MR. Y S MANNAN
6	MACApp./414/2019 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus ZINNAT ARA AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S K GHOSH MR G ALAM MR. H ROHMAN
7	Cont.Cas(C)/594/2019	TULESAWRI DEKA Versus MOHENDRA MOHAN BORO AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	MR G BAISHYA MD. A HASSAN MS. B BORA
8	I.A.(Civil)/1783/2019 IN MAC.APP. 184/2024(D/O) in MACApp./184/2014 WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	
		KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
9	MFA/24/2020 CAVT. NO.0420/2020 WITH LCR WITH I.A.(Civil)/1304/2020 in MFA/24/2020 WITH I.A.(Civil)/2279/2023 in MFA/24/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
		THE ORIENTAL INSURANCE CO. LTD. Versus SMTI HASINA BEGUM AND ANR	MR. S K GOSWAMI MR. R SHARMA	MR S DAS FOR CAVEATOR
		SMTI HASINA BEGUM Versus THE ORIENTAL INSURANCE CO. LTD AND ANR	MR S DAS	MR. S K GOSWAMI MR. R SHARMA
10	Cont.Cas(C)/138/2020	LUT AHMED BARBHUIYA Versus MODAN CHANDRA DEKA	MR. A M BARBHUIYA MS A BEGUM	
11	Cont.Cas(C)/155/2020	NILAMANI SARMA Versus RAJESH PRASAD AND 7 ORS.	MR. U K NAIR MS U SHARMA MR P R SARMA K AHMED	MR. D SAIKIA MR S M T CHISTIE MR. B CHOUDHURY
12	Cont.Cas(C)/267/2020	ANINDYA SUNDAR BAISYA Versus SAMIR KUMAR SINHA AND ANR.	MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
13	Cont.Cas(C)/300/2020	PIPUL AHMED Versus KUMAR SANJAY KRISHNA, IAS AND ANR.	MR. A SARMA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA
14	Cont.Cas(C)/449/2020	PALLAVESWAR GOSWAMI Versus ANAND PRAKASH TEWARI, IPS	MR. K SINGHA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
15	Cont.Cas(C)/503/2020	BICHITRA KUMAR DEORI Versus RATINDRA NHUYAN AND ANR	MR. I CHOUDHURY MR R L CHUTIA	MR. D SAIKIA MR. B GOGOI
16	Cont.Cas(C)/545/2020	NILIMA ROY Versus JISHNU BARUAH AND ANR	MR. S K GHOSH MS F AHMED	
17	MFA/195/2021 WITH LCR 1 FILE	M/S BRAHMAPUTRA TMT BARS PVT. LTD. Versus THE UNION OF INDIA AND 2 ORS.	MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI	MR. B SHARMA (R-2) MR. K GOGOI MR. K GOGOI SC, NF RLY
18	MACApp./236/2021 WITH LCR WITH I.A.(Civil)/1629/2021 in MACApp./236/2021	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI SWAPNA SAIKIA AND 2 ORS (A)	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. Z IQBAL MR. Z IQBAL
		NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI SWAPNA SAIKIA AND 2 ORS (A)	MR. K K BHATRA	MR. Z IQBAL

	WITH CO/22/2022 in MACApp./236/2021	SWAPNA SAIKIA AND ANR. Versus NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR D MONDAL	
19	MACApp./267/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL JALIL MAZUMDER AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R2-R4) MR. A SHAKIL (R2-R4)
	WITH I.A.(Civil)/1842/2021 in MACApp./267/2021	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL JALIL MAZUMDER AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
20	Cont.Cas(C)/20/2022	SMT. NISHAMONI KALITA Versus B. KALYAN CHAKRAVARTHY	MR S BORTHAKUR MR. A J RAJKHOWA MR H P NEPAL MR P H KONWAR	
21	Cont.Cas(C)/29/2022	BABUL CH BORO Versus MAMATA HOJAI	MD S HOQUE MR M HOQUE MS S DEVI	
22	Cont.Cas(C)/71/2022	KAILASH CHANDRA PRODHANI AND ANR Versus DR. BIJOYA CHOUDHURY AND ANR.	MR. S K ROY MD K RAHMAN MS P M SARMA	MR. D SAIKIA (R2) MR S M T CHISTIE (R2) MR. P K BORAH (R2)
23	Cont.Cas(C)/88/2022	MAL CHANDRA MILI Versus PREETOM SAIKIA AND 4 ORS	MR. P TALUKDAR MS D ANGANA	MR. D SAIKIA (r-2,5) MR S M T CHISTIE (r-2,5) MR. P K BORAH (r-2) MR B KAUSHIK (R-5)
24	Cont.Cas(C)/337/2022	PRODIP NATH AND 9 ORS Versus SMTI. SURANJANA SENAPATI	MR. M AHMED MD I H LASKAR	
25	Cont.Cas(C)/411/2022	ROFIQUL ISLAM SHEIKH Versus SURANJANA SENAPATI, ACS	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
26	Cont.Cas(C)/420/2022	ANURADHA PRIYADARSHINI BHUYAN AND 18 ORS. Versus DR. OM PRAKASH, IAS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	MR. D SAIKIA MR. B GOGOI MR P NAYAK
27	Cont.Cas(C)/453/2022	ROMESH CH. CHUTIA Versus BHARAT BHUSAN DEV CHOUDHURY	MR. P J SAIKIA MS D DUTTA	
28	Cont.Cas(C)/497/2022	PHULENDRA KALITA Versus MD. SHAH NAWAZ CHOUDHURY AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R1, R2) MS. N BORDOLOI (R1, R2)
29	Cont.Cas(C)/562/2022	MRS. MARJAN BEGUM Versus SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE
30	I.A.(Civil)/3426/2022 in MFA/13091/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR.	MR. S DUTTA MS. M CHOUDHURY MS C BORAH	
	WITH MFA/13091/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR. A	MR. S DUTTA	
	WITH I.A.(Civil)/13095/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus PRANAB BORA AND ANR. A	MR. S DUTTA	
31	MFA/89/2023 WITH LCR 1 FILE	NEW INDIA ASSURANCE COMPANY LTD. Versus SHARDA DEVI AND ANR. H	MRS L SHARMA MR. K K BHATTA	MR D K NATH
32	MACApp./236/2023 WITH LCR 2 FILES	UNITED INDIA INSURANCE CO. LTD. Versus MD. NUR ISLAM AND ANR	MR. S DUTTA MRS. S ROY MS. I DAS	MR A HUSSAIN MR. A T SARKAR MR H AHMED (R-2)
33	I.A.(Civil)/6/2024 in MFA/15812/2023	ORIENTAL INSURANCE COMPANY LTD. Versus MD. JAHIRUL ISLAM AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI (R-1) MR. T K BORA(R-1)

	WITH MFA/15812/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus JAHIRULISLAM AND ANR. A	MS. R D MOZUMDAR	
34	MFA/22/2024 WITH LCR 1 FILE	JORIFUL NESSA AND 4 ORS. Versus THE UNION OF INDIA	MISS. M DAS MD. S ISLAM MR. M DEKA	
35	MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH(R-1,2,3)
	WITH I.A.(Civil)/1286/2024 in MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
36	MFA/31/2024 WITH LCR 2 FILES	THE TATA AIG GENERAL INSURANCE CO. LTD. Versus BINA KARMAKAR AND ANR. B	MR. K K BHATTA MR A SHARMA MRS. P GOSWAMI	MS. SUDAKSHINA K. (r-1) MS. P BARUAH MS D DAS (R-2)
37	MFA/38/2024 WITH LCR	UNION OF INDIA Versus M/S LUNIA MARKETING PVT. LTD.	MR. K GOGOI	
38	I.A.(Civil)/1459/2024 in MFA/3336/2024	NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. RABIJA KHATUN AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR D MONDAL (R-1)
	WITH MFA/3336/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. RABIJA KHATUN AND 5 ORS E	MR. K K BHATTA	
	WITH I.A.(Civil)/3337/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. RABIJA KHATUN AND 5 ORS E	MR. K K BHATTA	
39	I.A.(Civil)/224/2025 in MACApp./376/2024	GITA DEVI Versus THE ORIENTAL INSURANCE CO LTD AND 2 ORS	MR A SHARMA	MR. S K GOSWAMI
	WITH MACApp./376/2024	THE ORIENTAL INSURANCE CO LTD Versus GITA DEVI AND 2 ORS A	MR. S K GOSWAMI MR. R SHARMA	MR A SHARMA (R-1)
40	I.A.(Civil)/298/2025 WITH LCR in MACApp./322/2024	NARZINA KHATUN AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD AND 4 ORS	MR. A BHATTACHARYYA MR N BARMAN	
	WITH MACApp./322/2024	NEW INDIA ASSURANCE COMPANY LTD. Versus NARZINA KHATU AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	DR. U BARUAH (R-1,2) MR. M HUSSAIN(R-3,4) RANJU R S BARUAH(R-1,2) MR. A BHATTACHARYYA (R-1) MR. A Z AHMED(R-3,4)
	WITH CO/1/2025 in MACApp./322/2024	NARZINA KHATUN AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD AND 4 ORS	MR. A BHATTACHARYYA MR N BARMAN	

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3053/2024 FIXED	KAJOL GHOSH AND 44 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
2	WP(C)/6407/2024 B/O	TULARAM MOHELA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM SC, REVENUE
3	WP(C)/47/2025	ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, A S E C
4	WP(C)/49/2025 FIXED	SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
5	Cont.Cas(C)/144/2025	JAKIR HUSSAIN AND 10 ORS. Versus NABA DEEP PATHAK, ACS AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	
6	WP(C)/287/2025 FIXED	PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
7	WP(C)/1129/2025 FIXED	NABANITA CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
8	WP(C)/1167/2025 FIXED	RICHIE BORAH AND ANR Versus THE STATE OF ASSAM AND 14 ORS.	MR R K MOUR MR P DAS MS N BARUAH BEAUTY BARO	GA, ASSAM SC, PWD
9	WP(C)/1190/2025 FIXED	SAR PARIVAHAN PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS.	MR H BETALA P K KHAKHOLIA S BORO	MR. S.C. KEYAL, SC, CGST, (R-1,2&5) MR. S.C. KEYAL, SC, CGST, (R-1,2&5) SC, FINANCE AND TAXATION, (R-2&4) DY.S.G.I.

10	WP(C)/1229/2025 FIXED	SRI ASHOK KUMAR RAY Versus THE STATE OF ASSAM,	MR. A SATTAR S CHOUDHURY MR. S SINGH MR. W HAQUE	GA, ASSAM SC, REVENUE
11	WP(C)/1266/2025 FIXED	SMTI GEETA BALA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GHOSH MS F AHMED	SC, HIGHER EDU
12	WP(C)/1368/2025	ANUP KUMAR NAG Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	
13	WP(C)/1369/2025	RABINDRA KR. NATH Versus THE UNION OF INDIA AND 4 ORS	MD S HOQUE MR. M DEKA	SC, NHAI DY.S.G.I.
14	WP(C)/1373/2025	MD MANJIR ALI LASKAR Versus THE UNION OF INDIA AND ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
15	WP(C)/1374/2025	JALAL UDDIN AKAND Versus THE STATE OF ASSAM AND 3 ORS.	MR. J AHMED MR Z RAHMAN	GA, ASSAM SC, REVENUE
16	WP(C)/1378/2025	SMTI SATI KAR Versus THE STATE OF ASSAM	MR. P K ROYCHOUHURY MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, REVENUE
17	WP(C)/1388/2025	AMIT KUMAR JAIN Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, AXIS BANK LTD. DY.S.G.I.
18	WP(C)/1390/2025	SHRI HIRUMONI CHUTIA AND ORS Versus THE STATE OF ASSAM AND ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC. REVENUE SC, WATER RESOURCE SC, FINANCE
19	WP(C)/1401/2025	M/S YASHODA AND SONS ENERGY STATION AND ANR. Versus PUNJAB NATIONAL BANK AND 6 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, PNB
20	WP(C)/1404/2025	JASHIM UDDIN LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC
21	WP(C)/1409/2025	PARBIN SULTANA Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FOREST SC, P C B A
22	WP(C)/1411/2025	M/S NITAI KANGSA BANIK AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MR S K SAHA	DY.S.G.I.
ORDER NO STEPS				
23	WP(C)/622/2025 FIXED	SANJUKTA BORGHAIN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 12 ORS (F)	MR S DUTTA A K GHOSE	SC, GMC SC, G M D A
24	WP(C)/709/2025 FIXED	LOKPRIYA GOPINATH BORDOLOI GIRLS COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR S ABDULLAH	GA, ASSAM SC, REVENUE
ADMISSION				
25	WP(C)/5075/2016 FIXED	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM

	WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
26	WP(C)/5337/2020	NABARUN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A LAL MR R KARIM MR D BARMAN	GA, ASSAM MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE
27	WP(C)/3207/2023 FIXED	TIRUPATI FOODS Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. K GOGOI DY.S.G.I. SC, INDUSTRIES AND COMMERCE
28	WP(C)/3379/2023 FIXED	DILIP KR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA P. BORAH	GA, ASSAM SC, S E C SC, FINANCE
	WITH I.A.(Civil)/462/2025 in WP(C)/3379/2023	THE DISTRICT COMMISSIONER, Versus DILIP KR BORAH,	MR MONJIT CHETIA	P HAZARIKA
29	WP(C)/4556/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
30	WP(C)/91/2024 FIXED	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
31	WP(C)/92/2024 FIXED	INDIAN OIL CORP LTD (MARKETING DIVISION) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
32	WP(C)/1923/2024 B/O	SUKALYAN DEY Versus THE PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI-1 AND 2 ORS.	MR A NATH MR. D DUTTA	SC, INCOME TAX
33	WP(C)/2802/2024 FIXED	ANJALI GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
34	WP(C)/3737/2024 FIXED	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 4 ORS	MR GAURAV R DUTTA MR A R BAROOAH	GA, ASSAM SC, SEC. EDU.
35	WP(C)/4608/2024 FIXED	M/S JATKAPON COOPERTIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM
36	WP(C)/5764/2024	LALCHAN ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC, PCB SC, FOREST
37	WP(C)/68/2025 FIXED	ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

38	WP(C)/444/2025 CAVT. NO.003820/25,N WITH WP(C)/4604/2019 (D/O), WITH CAVT. 38/2025, FIXED	BHARAT SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. R BARUAH MR. N M DUTTA	MR. P K GOSWAMI (R12) MR D KALITA GA, ASSAM MR B P BORAH (R12) MR. H R DAS DY.S.G.I. SC, FOREST FOR CAVEATOR SC, PCB GA, ASSAM
39	WP(C)/549/2025 FIXED	PHANIDHAR PAWE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM
40	WP(C)/788/2025 FIXED	M/S EXCELLENT DAIRY AND FARMING PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MRS. P GOSWAMI MS. A BORO	SC, UBI
41	WP(C)/1043/2025 FIXED	BIJOY KUMAR MODI Versus THE UNION OF INDIA AND ORS	MR. S S GUPTA MS P SHARMA	SC, GST GA, ARUNACHAL
42	WP(C)/1083/2025 FIXED	Kalicharan Mandal Versus THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, APDCL SC, REVENUE

HEARING

43	Crl.Pet./867/2013 FIXED, (ASSIGNED)	KUMAR DEEPAK DAS Versus SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
44	Crl.Pet./88/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED, (ASSIGNED)	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./708/2025	ABDUR RAZZAK Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./719/2025	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. A K AZAD H YEASMIN	PP, ASSAM
ADMISSION				
3	CRP(IO)/311/2022 FIXED	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR. A R SHOME MR B PUSHILAL MR A HALOI	MR. M KASHYAP (r-1,2,3)
4	CRP(IO)/51/2024	ON THE DEATH OF MD HASMAT ULLAH HIS LEGAL HEIRS JARINA KHATUN AND 10 ORS Versus MANSUR ALI ALIAS MANSUR UDDIN	MR A C SARMAH MR G BHARADWAJ MR N BRAHMA	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS
BAIL HEARING (BA)				
5	Bail Appln./2748/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
6	Bail Appln./116/2025 WITH OFFICE NOTE, FIXED	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
7	Bail Appln./545/2025 WITH CASE RECORD(SCANNED COPY), FIXED	KHARKA BAHADUR BORDEWA AND ANR. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
BAIL HEARING				
8	AB/429/2025 WITH OFFICE NOTE, FIXED	ABDUS SATTAR Versus THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				

9	RSA/228/2024	MAINUL HOQUE @ MAINAL HOQUE Versus MAHIBUL ISLAM AND ORS	MR. SURAJIT DAS MR. P P DAS	
		ORDERS		
10	MACApp./82/2014 WITH LCR(SCANNED COPY)	NITUL DEHINGIA Versus BOSHIRATDIN AHMED and 2 ORS.	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR S DUTTA (r-3) MS. M CHOUDHURY (r-3) MR.A DUTTA MS. J BORO (r-3) MS M DAS (r-3) MRS.P M DUTTA MR.M SARMAR-1 MS. D S NEOG (R- 5) MS.I GOHAIN(R-1) MR.R DUBEY(R- 3) MS.A B KAYASTHA(R-3, 4) MS.M SAIKIA(R-3)
11	CRP/181/2015 CAVT. NO. 529/15	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.		MR.M SARMAR-1 MS. D S NEOG (R- 5) MS.I GOHAIN(R-1) MR.R DUBEY(R- 3) MS.A B KAYASTHA(R-3, 4) MS.M SAIKIA(R-3)
	WITH I.A./297/2015 in CRP/181/2015	SADAU ASOM MULA GABHARU SANTHA and 2 ORS Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. and 4 ORS.		FOR CAVEATOR
12	MACApp./246/2016 WITH LCR	SMT PUTUL DEKA and 2 ORS Versus KAMAL RAJBONGSHI and ANR.	MR.K BHATTACHARJEE MR.S DAS MR.P BORGHOAIN	MR T KALITA (R-2) MR. R GOSWAMI (r-3) MS. M SAIKIA (r-3) MS. P BORTHAKUR (r-3)
13	CO/5/2019 WITH LCR in MACApp./213/2016	ORIENTAL INSURANCE COMPANY LTD Versus SMT KANAKLATA HAZARIKA GOGOI AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. I A TALUKDAR MR. M DUTTA (R-3) MR. M DUTTA (R-3) MR K M BORA (R-3)
	WITH MACApp./213/2016	SMT KANAKLATA HAZARIKA GOGOI Versus ORIENTAL INSURANCE COMPANY LTD and ANR	MR.I A TALUKDAR MS.P BARMAN	MS.R D MOZUMDARR-1 MS.C MOZUMDAR(R-1)
14	Tr.P.(C)/50/2019	SMT. SEEMA GHOSH Versus ISHIT GHOSH	MS. T SOM MR H DAS	
15	CRP(IO)/311/2019	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
16	MACApp./567/2019	BHABEN SARMAH Versus SRI RATUL MEDHI AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	
17	CRP/123/2022 CAVT. NO.13532/022,	PINTU DAS Versus JOTIRMOY DEY @ SHANKAR DEY AND 3 ORS	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY (FOR INFORMANT)
18	CRP(IO)/280/2022	ABHIJIT SARMA AND ANR Versus STATE BANK OF INDIA AND ANR	MS. M BORAH P. SWARGIARY	MR. A PARVEZ (r-1) MR D GOGOI (r-1)
19	I.A.(Civil)/647/2022 WITH LCR, B/O in RSA/2313/2022	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. R DUBEY (R-1,2,3) MR. R DUBEY (R-1,2,3) MS. A B KAYASTHA MS. A B KAYASTHA MR. A N I HUSSAIN MR. A N I HUSSAIN MS N B KAYASTHA MS N B KAYASTHA
	WITH RSA/2313/2022 (Filing Number)	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. B K BHAGAWATI	

20	<p>WITH RSA/117/2019</p>	<p>ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N Versus DR. ANUPAM DAS AND 2 ORS.</p>	<p>MR. P S DEKA MR. JYOTIRMOY ROY MR. B K BHAGAWATI MR. R HAZARIKA MR. C CHAKRAVARTY MR B S DEKA</p>	<p>MR. B K SHARMA MS. B BHUYAN MR. P SARMA</p>
21	<p>Tr.P.(C)/10/2023</p>	<p>NARGIS KHATUN Versus SARIFUL ALI @ CHARIFUL ALI</p>	<p>DR. R HOQUE MS D DAS MS R A MOSTAFI</p>	<p>MR. A MOBARAQUE S A AKIB</p>
22	<p>CRP(IO)/272/2023</p>	<p>BIDHAN DAS Versus UNITED INDIA INSURANCE CO. LTD</p>	<p>MR. A K GUPTA MR. R S MISHRA</p>	<p>MR K BHATTA (R-1) MS P HAJURI (R-1)</p>
23	<p>I.A.(Civil)/2590/2023 in CRP/260/2017</p>	<p>DUKHUNI BISWAS Versus ON THE DEATH OF TULA BISWAS</p>	<p>MR P BURAGOHAIN</p>	<p>MR.K K MAHANTA(Sr.Adv.) MR.K M MAHANTA</p>
	<p>WITH CRP/260/2017</p>	<p>DUKHUNI BISWAS Versus TULA BISWAS and 11 ORS.</p>	<p>MR R S CHAUHAN MR.R C DAS MR.S C DAS MRP BURAGOHAIN</p>	<p>MR.K K MAHANTA(Sr.Adv.) MS S K CHAUHAN MR.K SINGHA MR.K M MAHANTA MS.A SINGHA</p>
24	<p>I.A.(Civil)/2981/2023 FIXED in RSA/3015/2019</p>	<p>MUSST. REHANA BEGUM AND 8 ORS. Versus MUSTT. MAIJAN BEGUM AND 17 ORS.</p>	<p>MR. K SINGHA</p>	<p>MR. N HOQUE</p>
	<p>WITH RSA/3015/2019 (Filing Number)</p>	<p>MUSST REHANA BEGUM AND 8 ORS Versus MUSTT MAIJAN BEGUM AND 17 ORS</p>		
	<p>WITH I.A.(Civil)/2147/2019</p>	<p>MUSST. REHANA BEGUM AND 8 ORS. Versus MUSTT. MAIJAN BEGUM AND 17 ORS.</p>	<p>MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN</p>	<p>MR. N HAQUE MR M HUSSAIN</p>
	<p>WITH I.A.(Civil)/2977/2023</p>	<p>MUSST. REHANA BEGUM AND 8 ORS. Versus MUSTT. MAIJAN BEGUM AND ORS.</p>	<p>MR. K SINGHA</p>	<p>MR. N HOQUE</p>
	<p>WITH I.A.(Civil)/2979/2023</p>	<p>MUSST. REHANA BEGUM AND 8 ORS. Versus MUSTT. MAIJAN BEGUM AND 17 ORS.</p>	<p>MR. K SINGHA</p>	<p>MR. N HOQUE</p>
25	<p>I.A.(Civil)/3247/2023 in RSA/121/2005 (D/O) in RSA/121/2005</p>	<p>SHRI BHABEN BHARALI, Versus ON THE DEATH OF RESPONDENT NO. 1 NAMESLY KUSHESWAR DAS,</p>	<p>MR.B K DAS</p>	<p>MR. T J MAHANTA MS.P BHATTACHARYA</p>
	<p>WITH MC/82/2023</p>	<p>SHRI BHABEN BHARALI Versus ON THE DEATH OF RESPONDENT NO. 1 NAMESLY KUSHESWAR DAS,</p>	<p>MR. B K DAS MR. B K DAS</p>	<p>MR. T J MAHANTA MS.P BHATTACHARYA</p>
26	<p>I.A.(Civil)/3322/2023 CRP(I/O) 63/2022(D/O) in CRP(IO)/63/2022</p>	<p>SYED JAMIR ALI AND 10 ORS Versus SYED MOKIB ALI AND 5 ORS</p>	<p>MD M S ALI</p>	<p>MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA</p>
	<p>WITH I.A.(Civil)/3324/2023</p>	<p>SYED JAMIR ALI AND 10 ORS Versus SYED MOKIB ALI AND 5 ORS</p>	<p>MD M S ALI</p>	
27	<p>CRP/6/2024</p>	<p>DWIPEN GOGOI Versus PALLABI DAS GOGOI</p>	<p>MR. S NATH MR. N G KUNDU MS. J PAUL MS S BHOWMICK R SAHA</p>	

28	Mat.App./31/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR. I CHOUDHURY MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
29	CRP(IO)/35/2024	MD. HARUNLAL RASHID Versus MD REKIBUL ZAMAL AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. A AHMED (R1, R2) MR. M A CHOUDHURY (R1, R2) U U KHAN (R1, R2) MR A AHMED (R1, R2)
30	CRP/43/2024	TILAK DEKA Versus KUSHARAM SAHARIA AND 4 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR M HAQUE (R1, R2, R5) MR. S ALI (R1, R2, R5) P ADHIKARI (R1, R2, R5)
31	CRP/124/2024	SANDESH KHAN Versus NUR ISLAM KHAN AND 4 ORS	MD. B HUSSAIN MR A H TOUFIQ	
32	CRP(IO)/340/2024 WITH LCR	MINU RANI DEKA Versus NILIMA DEKA AND 2 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	MS. M DEVI (R- 1 TO 3)
33	CRP(IO)/352/2024	AUTHORISED SIGNATORY, GTL INFRASTRUCTURE LIMITED AND ANR Versus CHANDAN NATH SARKAR	R SARMAH MS M KAKOTY	MR. B J MUKHERJEE MS R SAHA
34	CRP(IO)/354/2024 FIXED	MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL
35	MACApp./616/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3694/2024 in MACApp./616/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
36	I.A.(Civil)/3871/2024 IN MAC.APP. 199/2020(D/O), LCR 2 FILES, FIXED in I.A.(Civil)/3040/2022	ON THE DEATH OF MAIZAN BEGUM HER LEGAL HEIRS RATUL HUSSAIN AND 3 ORS Versus ORIENTAL INSURANCE CO LTD AND ORS	MR G JALAN	MS. R D MOZUMDAR
37	RFA/9/2025 FIXED	MS NUMALIGARH REFINERY LIMITED Versus SHRI JITUMONI SAIKIA	MR. N DEKA MR. M GOGOI	
	WITH I.A.(Civil)/576/2025 in RFA/9/2025	MS NUMILIGARH REFINERY Versus JITUMONI SAIKIA	MR. N DEKA MR. M GOGOI	
38	I.A.(Civil)/419/2025 WITH LCR, FIXED in MACApp./575/2017	NOWSAD ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND ORS	MS. R CHOUDHURY MD. MEMON AHMED	MR. K K BHATRA MR. R K BHATRA MR. R K BHATRA MS. P HUJURI MS. S DAS
	WITH MACApp./575/2017	NEW INDIA ASSURANCE COMPANY LTD Versus NOWSAD ALI and 4 ORS	MR. K K BHATRA MR. R K BHATRA MS. P HUJURI MR A SAIKIA MS. S DAS	MS. R CHOUDHURY(R-1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MR. T SK (OP5) MS. P BORTHAKUR (R2) MD. MEMON AHMED (R-1)

HEARING

39	CRP(IO)/291/2022 WITH LCR, B/O	MAGHI RAM DAS Versus SMTI SWARNALIPI BORA AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. S CHAMARIA (R-1) MR S KHOUND (r-3) MS M DAS (R-2) MR. P SAIKIA (R-2) MR. K MOHAMMED (r-3) MR A N SARMAH (R-1)
	WITH I.A.(Civil)/936/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA Versus MAGHI RAM DAS,	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
	WITH I.A.(Civil)/1001/2023 in CRP(IO)/291/2022	SMTI SWARNALIPI BORA, Versus MAGHI RAM DAS,AND 5 ORS.	MR. S CHAMARIA MR A N SARMAH	MR. P K ROYCHOUDHURY
40	RFA/28/2024 WITH LCR, FIXED	K. LAKSHMITON SINGHA Versus BIJOY BHUSHAN DAS	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS	MR. D MOZUMDER MR GAURAV R DUTTA MR. D MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



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[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1440/2024	MEHER ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S H SIKDAR MR. S HAQUE MR A KHAN MS S ABDULLAH	SC, P AND R.D.
ADMISSION				
2	WP(C)/3181/2016	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)
3	WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE
4	WP(C)/4657/2018	M/S. BAJRANG BALI ROLLER FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
5	WP(C)/6303/2018	M/S. KALPATARU AGRO FOREST ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, RAILWAY
6	WP(C)/952/2019 FIXED	MAYA ROY AND 9 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, NF RLY
7	WP(C)/18/2020 FIXED	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I
8	WP(C)/63/2021 FIXED	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH

9	WP(C)/2403/2022 B/O	NIKHIL NARAYAN DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM
10	WP(C)/442/2023 WITH WP(C)/6079/2022 (D/O)	M/S JYS CONSTRUCTION Versus THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	MR. C K S BARUAH DY.S.G.I.
11	WITH WP(C)/1713/2022	TIANUGLA LONGKUMAR Versus THE GENERAL MANAGER N F RAILWAY AND 3 ORS	DR. ASHOK SARAF MR. A GOYAL MR. P BARUAH	MS. B SARMA (r-1,2) MR P SHARMAH (r-3) SC, RAILWAY GA, NAGALAND
12	WITH WP(C)/2077/2022	M/S GANESH ENTERPRISE Versus THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MS. B SARMA (r-1,2) MR P SHARMAH (R-3) SC, RAILWAY
13	WITH WP(C)/2254/2022	ANUP KUMAR MISHRA Versus UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) SC, NF RLY
14	WITH WP(C)/2267/2022	KULJIT SINGH BAWA Versus THE UNION OF INDIA AND 3 ORS	MR. M K BORAH	MR. S CHAMARIA MR P SHARMAH (R-3) MR. D J DAS (r-1) SC, NF RLY
15	WITH WP(C)/2597/2022	M/S ANN ASSOCIATES Versus THE GENERAL MANAGER N F RAILWAY AND 2 ORS	MR A K RAI MR K BARUA MR V S KUSHWAHA	SC, ASSAM MINERALS DEVELOPMENT CORPORATION LTD. (R-3) MR H GUPTA (R-1,2) MR P SHARMAH ASSTT.S.G.I.
16	WITH WP(C)/2717/2022	UTIMRAJ COMMERCIAL PVT LTD Versus THE GENERAL MANAGER AND 2 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH	GA, ASSAM MR P SHARMAH (R-3) ASSTT.S.G.I.
17	WITH WP(C)/3691/2022	P.B. MARKETING INDIA PRIVATE LTD. AND ANR. Versus THE GENERAL MANAGER NORTH EAST FRONTER RAILWAYS AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	ASSTT.S.G.I.
18	WITH WP(C)/3696/2022	M/S JAMIR EXPORTS Versus THE GENERAL MANAGER N F RAILWAYS AND 2 ORS	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	SC, NF RLY
19	WITH WP(C)/5119/2022	M/S MAHALAXMI MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR P SHARMAH ASSTT.S.G.I.
20	WITH WP(C)/5123/2022	M/S COAL PULZ Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR P SHARMAH ASSTT.S.G.I.
21	WITH WP(C)/5162/2022	M/S APK ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS	MR. M K BORAH MRS. P KASHYAP	ASSTT.S.G.I.
22	WITH WP(C)/5240/2022	M/S DINESH GOWALA COAL DEPOT Versus THE STATE OF ASSAM AND 5 ORS.	MR T CHAKRABORTY MS B CHOUDHURY MR J DAS	SC, MINES AND MINERALS GOVT OF ASSAM MR. P SARMAH (R-4) MR H GUPTA ASSTT.S.G.I. GA, NAGALAND

23	WITH WP(C)/5577/2022	UDIT DEB Versus THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA MR J P CHOUHAN	MS. B SARMA SC, RAILWAY
24	WITH WP(C)/5613/2022	NABARUN BURAGOHAIN Versus THE GENERAL MANAGER NF RAILWAY AND 2 ORS	MR. A SARMA	MS. B SARMA SC, RAILWAY
25	WITH WP(C)/5730/2022	M/S MA KAMAKHYA COAL TRADERS Versus THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MRS. R DEVI ASSTT.S.G.I.
26	WITH WP(C)/5734/2022	M/S JYS CONSTRUCTION Versus THE GENERAL MANAGER NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MRS. R DEVI ASSTT.S.G.I.
27	WITH WP(C)/5877/2022	BENDANGTOSHI MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MRS. P KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
28	WITH WP(C)/5883/2022	KEVITHO MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
29	WITH WP(C)/5885/2022	IMCHEN ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
30	WITH WP(C)/5892/2022	MOA ENTERPRISES Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
31	WITH WP(C)/5899/2022	JINGRU MINING PVT. LTD. Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
32	WITH WP(C)/5900/2022	SIMSANG MININIG PVT. LTD. Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
33	WITH WP(C)/6076/2022	BALPAKRAM MINING PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
34	WITH WP(C)/6083/2022	RIBHOI COAL AND COKE PVT. LTD. Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	MR. K GOGOI ASSTT.S.G.I.
35	WITH WP(C)/6097/2022	ANGAMI GOAL TRADERS Versus THE GENERAL MANAGER AND 2 ORS.	MR. M K BORAH MS. P. KASHYAP	GA, ASSAM MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
36	WITH WP(C)/7396/2022	BCMS TRADERS PVT LTD Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM MR. K GOGOI (C.G.C.) DY.S.G.I.

37	WITH WP(C)/8428/2022	M/S GOODWILL TRADERS Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	MR. S K MEDHI (R-1,2(C.G.C)) DY.S.G.I.
38	WITH WP(C)/699/2023	M/S SUBHASH MOTORS Versus THE GENERAL MANAGER, N.F. RAILWAYS, AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR H GUPTA MR H GUPTA DY.S.G.I.
39	WITH WP(C)/1631/2023	M/S A.A.M. ENTERPRISE Versus UNION OF INDIA AND 3 ORS	M K BORAH MS. P. KASHYAP	MR. P SARMAH MS. B SARMA (r-1,2) DY.S.G.I. SC, MINES AND MINERALS DEVELOPMENT CORPORATION
40	WP(C)/5156/2023 FIXED	NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY J M SULAIMAN MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE
41	WP(C)/5428/2023 B/O	JITEN BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM MR. N UPADHAYAY (R-5) MS. M BARMAN (R-2, R-3, R-4) MS. J GOGOI (R-6) SC, REVENUE SC, WATER RESOURCE SC, IRRIGATION
42	WP(C)/5972/2023	M/S SKY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS MS. R HUSSAIN	SC, BTC SC, WPT AND BC SC, FINANCE
43	WITH WP(C)/6223/2023	M/S NARZARY ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS	MS. P DAS	SC, BTC SC, WPT AND BC SC, FINANCE
44	WP(C)/300/2024	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus RINA KALITA AND ANR	S BORA MR. C TALUKDAR	MR. A MANNAF (r-1) MD A S ALI (r-1)
45	WP(C)/1263/2024	MD ISMAIL HUSSAIN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, REVENUE
46	WP(C)/1563/2024 WITH WP(C)/992/2021 (D/O)	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR. P PATHAK (R-6) MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
47	WP(C)/2417/2024	NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P W D SC, FINANCE
48	WP(C)/2897/2024	BOGEN OZA Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MR. N ISLAM M KHATUN I AMIN	GA, ASSAM SC, REVENUE
49	WP(C)/3420/2024	BEAUTY LASKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	MR. I H BARBHUIYA (R- 6,7,8) MS R RAJKHOWA(R-6,7,8) MR. S BARUAH (GA, ASSAM) SC, REVENUE SC, K A A C

50	WP(C)/3970/2024	MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	G BAISHYA MRS A SAIKIA MS. U SAUD	GA, ASSAM SC, REVENUE
51	WP(C)/4920/2024	SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL	GA, ASSAM MR. A R SHOME (R-4) MR N ALAM (R-4) SC, REVENUE
52	WP(C)/6417/2024 B/O	MINAJUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR F Z MAZUMDER	MS A HUSSAIN (R-5) GA, ASSAM MR. S BARUAH (R-2) S AHMED(R-5) SC, FOREST
53	WP(C)/56/2025 FIXED	RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. S. DEY	SC, P AND R.D. GA, ASSAM SC, ASEC
54	WP(C)/156/2025	ABDUS SALAM AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, P AND R.D. SC, S E C
55	WP(C)/207/2025 B/O	DR. BHUPENDRA KAMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH	MR. S DUTTA (R-3) MR K KASHYAB (R-3) SR. GA, ASSAM
56	WP(C)/392/2025 FIXED	ADAM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS A S CHOUDHURY	GA, ASSAM
57	WP(C)/661/2025 FIXED	RIYAZ UDDIN KHAN AND OTHERS Versus THE STATE OF ASSAM AND OTHERS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
58	WP(C)/696/2025 FIXED	SMTI GOMA DEVI AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS. U NANDA	GA, ASSAM SC, P H E SC, REVENUE
ORDERS				
59	WP(C)/7679/2019	RAGH BRENDR SHAHI Versus THE STATE OF ASSAM AND 9 ORS	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM
60	Cont.Cas(C)/126/2024 B/O	KUSUM KALITA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. W RAHMAN	
61	Cont.Cas(C)/164/2024 FIXED	HASSEN MALLIK Versus GYANENDRA DEV TRIPATHI, IAS	MR. W RAHMAN	
62	Cont.Cas(C)/360/2024 FIXED	SANDEEP KUMAR BHAGAT Versus SMT. ANJANA DAS AND 2 ORS.	MS S SHARMA	MR. K K NANDI(R-1) MR. B SHARMA (R-2) MR. H DAS(R-2) MS S DEY(R-1)
63	Cont.Cas(C)/581/2024 FIXED	SRI PRADYUT BARUA AND ANR Versus MR GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	MR. D SAIKIA (R-1) MS. P R MAHANTA(R-1) MR. R BORPUJARI(R-1) MS G HAZARIKA
64	Cont.Cas(C)/598/2024 B/O	LABHI BEGUM @ LAVI BAGUM Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1,2) MR. R BORPUJARI(R-1,2) MS. N BORDOLOI(R-1,2)
65	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024 WITH WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
		SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)

	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
66	WP(C)/5262/2024	RAJNISH GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	DR. B N GOGOI	MR. SURAJIT DAS (R-5) SC, REVENUE SC. ASIDC
	WITH I.A.(Civil)/3730/2024 in WP(C)/5262/2024	RAJNISH GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS5	DR. B N GOGOI	GA, ASSAM SC, REVENUE SC, I O C
67	WP(C)/6830/2024	JANA SING RONGHANG AND ANR Versus THE UNION OF INDIA AND 13 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C
68	WP(C)/16/2025 FIXED	ARPANA SARMAH Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS A BEGUM	GA, ASSAM MS G HAZARIKA MR. B GOGOI SC, GAD DY.S.G.I. MR. D. DEKA, SC, AIC SC, REVENUE SC, ECI
69	I.A.(Civil)/394/2025 in WP(C)/5297/2018	GOPENDRA NAMASUDRA AND 103 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	GA, ASSAM DY.S.G.I. SC, REVENUE
	WITH WP(C)/5297/2018	GOPENDRA NAMASUDRA AND 103 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	GA, ASSAM ASSTT.S.G.I. (MR. S.C. KEYAL) SC, REVENUE
70	WP(C)/450/2025 FIXED	ATUL GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR B BURAGOHAIN MR. P K GOGOI	GA, ASSAM SC, PWD SC, REVENUE
71	I.A.(Civil)/526/2025 FIXED in WP(C)/2729/2023	MAKIBAR RHAMAN Versus THE STATE OF ASSAM AND 7 ORS	MD M S ALI	GA, ASSAM GA, ASSAM SC, BTC SC, REVENUE
	WITH WP(C)/2729/2023	ACHYUT CH KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MD M S ALI MR. P K MUNIR (P-16)	GA, ASSAM SC, BTC SC, PWD SC, REVENUE
72	I.A.(Civil)/640/2025 in Cont.Cas(C)/700/2022	HAFIZUR RAHMAN Versus SHRI ANURAG GOEL, IAS	ARJUN BORO	
	WITH Cont.Cas(C)/700/2022	HAFIZUR RAHMAN Versus ANURAG GOEL, IAS AND ANR. THE SIDDIQUE QAUM MANAGEMENT COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. A BORO MR A CHETIA MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	GA, ASSAM
73	WP(C)/679/2025 FIXED	INDRAJIT PRASAD Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY N GAUTAM	MR. S S ROY
74	I.A.(Civil)/689/2025 in WP(C)/3777/2021			

WITH
[WP\(C\)/3777/2021](#)

INDRAJIT PRASAD
Versus
THE UNION OF INDIA AND 6 ORS.

MR. K N CHOUDHURY
MR. D J DAS
MS N MAHANTA

MR. M NATH
MR. S S ROY
MR. S S ROY
MR. A BHATTACHARJEE (R-7)
MR. S BORTHAKUR (r-2,3,4,5,6,)
MR. D J KAPIL (R-7)
ASSTT.S.G.I.

75 [WP\(C\)/704/2025](#)
FIXED

HOOGRAJULI (ASSAM) TEA COMPANY
LTD.
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. P MAHANTA
C SARMA
V KHAKHALARY

GA, ASSAM
SC, PWD
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,12th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./1517/2024	GAURAV UPADHYAYA Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR H K NATH (R-2) MR J BORAH(R-2) PP, ASSAM MS. G GOSWAMI (R-2)
MOTION (BA)				
2	Bail Appln./489/2025 WITH OFFICE NOTE, FIXED	MONJIL HOQUE @ MANJIL HAQ Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
3	Bail Appln./579/2025	RASSEL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
4	Bail Appln./713/2025	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
5	Bail Appln./714/2025	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	PP, ASSAM
6	Bail Appln./715/2025	GOLAP KHANDAKAR AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
7	Bail Appln./718/2025	BHAGYAJIT SAIKIA Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
8	Bail Appln./720/2025	MARFUJA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED R BEGUM H G DAISY	PP, ASSAM
MOTION				
9	Crl.Pet./208/2025	M/S SOMA GHOSH AND ANR Versus M/S TOPCEM INDIA	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	

10	Crl.Pet./216/2025	SHRI MUKESH KUMAR, Versus SHRI SHIVAM PAUL,	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
11	Crl.Pet./300/2025 B/O	RAFIKUL ALI @ RAFIK ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
12	AB/557/2025	SRI JAYANTA KALITA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
13	AB/565/2025	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
14	AB/566/2025 B/O	BAPAN MAZUMDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MR R ISLAM MR A H AHMED	PP, ASSAM
15	AB/567/2025	SAIDUL ALOM MAZUMER @ SHOHDUL ALAM MAJUMDER Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
16	AB/568/2025	SOFIQL ISLAM MIR Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN	PP, ASSAM
17	AB/569/2025	SHRI BHAGAWATI PRASAD HARLALKA Versus THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
ADMISSION				
18	Crl.Pet./352/2019 WITH LCR 3 FILES, FIXED	DWIJENDRA KALITA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM
19	Crl.Pet./879/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	ALPANA DASGUPTA Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. M AHMED (R2) MD I H LASKAR (R2) PP, ASSAM
20	Crl.Pet./1018/2024 WITH LCR 2 FILES, B/O	RUHUL AMIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. M Z SHAH (R-2) PP, ASSAM
21	Crl.A./45/2025 FIXED	MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
	WITH I.A.(Crl.)/120/2025 in CrI.A./45/2025	MUKHA BASUMATARY Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
22	Crl.A./83/2025 B/O	DUPLE BHAKAT Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
	WITH I.A.(Crl.)/231/2025 in CrI.A./83/2025	DUPLE BHAKAT Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	PP, ASSAM
23	Crl.A./84/2025	ROMAN BHUYAN Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
	WITH I.A.(Crl.)/233/2025 in CrI.A./84/2025	ROMAN BHUYAN Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM

24	Crl.Pet./190/2025 FIXED	BIDHU SAKAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
25	Crl.Pet./192/2025 FIXED	LUIS ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
26	Bail Appln./383/2025 WITH OFFICE NOTE, FIXED	MUNNES KHAN Versus THE STATE OF ASSAM	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S BARMAN J S AHMED	PP, ASSAM
27	Bail Appln./536/2025 FIXED	NACHIMUDDIN SK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N I KHAN MR. S Z RAHMAN	PP, ASSAM
28	Bail Appln./544/2025 FIXED	SABBIR MIRDHA Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
29	Bail Appln./582/2025 FIXED	MANOJ DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/2795/2024 FIXED	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
31	AB/9/2025 WITH OFFICE NOTE, FIXED	HANNAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS N AKTAR	T UDDIN (R2) PP, ASSAM MR. F R CHOUDHURY (R2)
32	AB/349/2025 FIXED	BISWAJIT PHUKAN AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
33	AB/390/2025 FIXED	SHEIKH SALIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
34	AB/416/2025 WITH OFFICE NOTE, FIXED	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MS R DEKA MR. SAYED SALIM AHMED	PP, ASSAM
<u>ORDERS</u>				
35	Crl.Pet./470/2018 FIXED	DOWN TOWN HOSPITALS LTD. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	PP, ASSAM
36	Crl.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
	WITH I.A.(Crl.)/1126/2024 in CrI.A./389/2024	AZAD ALI @ AZAD MIYA @ AZAD ALI MIYA Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
37	Crl.Pet./1488/2024 FIXED	XXX AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
38	Crl.L.P./4/2025 WITH OFFICE NOTE, FIXED in CrI.A./561/2025 WITH Crl.A./561/2025 (Filing Number)	ABDUL HALIM Versus MALOBIKA BORAH ABDUL HALIM Versus MALOBIKA BORAH	MR. A M KHAN MR T T MONI MD. S ALI MR T T MONI	PP, ASSAM

39 [I.A.\(CrI.\)/126/2025](#)
IN BA/2987/2024 (D/O), WITH
SCANNED COPY OF LCR
in Bail Appln./2987/2024

BIVESH KUMAR
Versus
THE STATE OF ASSAM

MR. A BHATTACHARJEE PP, ASSAM

40 [CrI.Pet./144/2025](#)
FIXED

ISMILE ALI
Versus
JILI BEGUM

MR S DAS
MR. S A HUSSAIN
MR D J HALOI

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LEAVE NOTE OF ADVOCATES FOR 12/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. A U CHOUDHURY	03-03-2025	To	12-03-2025
4)	MR. R BORA	26-02-2025	To	15-03-2025
5)	MR S SARMA	27-02-2025	To	15-03-2025
6)	MR. A GANGULY	28-02-2025	To	16-03-2025
7)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
8)	MR. R J DAS	03-03-2025	To	13-03-2025
9)	MR. A R SHOME	12-03-2025	To	19-03-2025
10)	MR B D DAS	12-03-2025	To	21-03-2025
11)	MR. S K SINHA	10-03-2025	To	20-03-2025
12)	MR G BORDOLOI	10-03-2025	To	17-03-2025
13)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
14)	MR. J P SHARMA	08-03-2025	To	25-03-2025
15)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
16)	MR. R SARMAH	11-03-2025	To	17-03-2025
17)	MR M Z AHMED	12-03-2025	To	14-03-2025
18)	MS B DUTTA	12-03-2025	To	14-03-2025
19)	MR. A M DUTTA	12-03-2025	To	14-03-2025